



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/110/2021 CAVT. NO.02902/021, FIXED, CAVT./290/2021	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
2	W.P.(CrI.)/8/2022 FIXED	SMT. RAJASHREE ROY <b>Versus</b> NILOTPOL DEB	MRS. R S CHOWDHURY MS G DAS MR T DAS	MR. N J DUTTA MR G J SAIKIA MR S DAS
3	WA/102/2022 FIXED	UNION OF INDIA AND ANR <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR B SARMAH MR. S BARMAN	DR. A SARAF MR. S C KEYAL MR. S K KEJRIWAL MS. S KEJRIWAL
	<b>WITH</b> I.A.(Civil)/1607/2020 <b>in</b> WA/102/2022	UNION OF INDIA AND ANR <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR. B SARMAH	MR. S K KEJRIWAL
4	<b>WITH</b> C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/691/2022 <b>in</b> C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
5	<b>WITH</b> C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/1183/2022 <b>in</b> C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	
6	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE

7	WA/172/2022 FIXED	DEBAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
8	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
9	WA/285/2022 CAVT. NO.08972/022, FIXED, WITH CAVT./897/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> DR. N SAHEWALLA AND COMPANY PVT. LTD. AND 2 ORS.	MR. S K MEDHI	MR G N SAHEWALLA MR M SAHEWALLA FOR CAVEATOR
10	WA/297/2022 FIXED	FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> M/S. G. B. CHAUDHURY HOLDING PVT. LTD. (B)	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MRS P HAZARIKA
11	WA/321/2022 FIXED, WITH WP(C)/3231/2013 (D/O), CAVT./781/2022	NIJARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. U K GOSWAMI MR. U K GOSWAMI	SC, SEC. EDU. MR.N N B CHOUDHURY FOR CAVEATOR
12	WA/352/2022 FIXED	NO G/94167A EX-HAV/GD JAI SINGH (B) <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	ASSTT.S.G.I.
13	WA/356/2022 FIXED	NO. G/94115K EX-HAV./DG REBADHAR JOSHI. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.
14	WA/359/2022 FIXED	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
15	WA/362/2022 FIXED	NURUL AMIN <b>Versus</b> KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM SC, REVENUE
16	WA/363/2022	RANJAN TAMULI <b>Versus</b> HARESH CHANDRA SARMAH AND 5 ORS. F	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	SC, SEC. EDU. MR. A DEKA
17	WA/366/2022 FIXED	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	<b>WITH</b> I.A.(Civil)/3457/2022 <b>in</b> WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
18	WA/367/2022 FIXED	SRI LAKHIRAM BORA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI MR N BARUAH	SC, CO OP
19	WA/377/2022 B/O	DOLA DHAR AND 9 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MS. J GHOSH	DY.S.G.I.
	<b>WITH</b> I.A.(Civil)/3617/2022 <b>in</b> WA/377/2022	DOLA DHAR AND 9 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MS. J GHOSH	DY.S.G.I.
20	WP(C)/4022/2022	SILCHANG G.P.S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B RAHMAN MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
21	WP(C)/4233/2022	BINUD SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.

**ORDERS**

22	Mat.App./24/2016	SRI CHIRA KUMAR BORDEWA <b>Versus</b> SMTI RUNU BORA	MR.S C BISWAS MS.J BORAH	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
23	WA/49/2017	NOOR UDDIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
24	WA/177/2017	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.N DAS	GA, ASSAM
25	WA/285/2017	BAHARUL ISLAM BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE
26	I.A.(Civil)/232/2018 BY SLIP in WA/11/2018 <b>WITH</b> WA/11/2018	CENTRAL BANK OF INDIA <b>Versus</b> RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
	<b>WITH</b> I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA <b>Versus</b> RABIN CHANDRA SARMA	MR. M K MISRA	
27	WA/122/2019 FIXED	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)
	<b>WITH</b> I.A.(Civil)/1624/2019 in WA/122/2019	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
28	WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
29	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. <b>Versus</b> SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
30	I.A.(Civil)/819/2020 in Review.Pet./2287/2020	THE STATE OF ASSAM AND ANR <b>Versus</b> JYOTI BARUAH AND 8 ORS.	SC, ELEM. EDU MR. D SAIKIA MR. P N GOSWAMI SC, EDU	
	<b>WITH</b> Review.Pet./2287/2020 (Filing Number)	THE STATE OF ASSAM AND ANR <b>Versus</b> JYOTI BARUAH AND 8 ORS		
31	PIL/79/2021	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST

32	<b>WITH</b> PIL/76/2020	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S C BISWAS (r-6to 9, 18,21,23,28,29,33) MR. S K GHOSH (R-11) MR. D HUSSAIN (R- 10,13,26,27) MR. R A CHOUDHURY (R- 10,13,26,27) MR K DEKA (R-16,22,25) MS F AHMED (R-11) MS S DAS (r- 10,13,22,25,26,27) SC, FOREST
33	W.P.(Cri.)/25/2022 FIXED	BABUL AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM ASSTT.S.G.I.
34	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
35	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR <b>Versus</b> DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
36	PIL/47/2022 FIXED	RAJAT BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MR. S SHARMA MR R YASIN MS D DEVI	MR S N SARMA SENIOR ADVOCATE (r-5) GA, ASSAM MR. K KALITA (r-5)
37	Review.Pet./81/2022 FIXED, WITH REVIEW PET./76/2022 (D/O), WA/15/2022 (D/O)	GUMTO ETE <b>Versus</b> RUBU OPO AND 3 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. U K NAIR (r-2) MR. I CHOWDHURY SR ADV MR. M P SARMA (r-2) MR. S BISWAKARMA MR A CHAKRABORTY (r-2) MR T DAS GA, AP
38	WA/132/2022 FIXED	K. SUANTHANG <b>Versus</b> STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
39	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	<b>WITH</b> I.A.(Civil)/1372/2022 <b>in</b> WA/166/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
40	WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/2892/2022 <b>in</b> WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C

41	Cont.Cas(C)/450/2022 FIXED	SANJIB SARMA AND 19 ORS. <b>Versus</b> NIRAJ VERMA AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. B GOGOI MR P NAYAK MR A CHALIHA
	<b>WITH</b> I.A.(Civil)/3447/2022 <b>in</b> Cont.Cas(C)/450/2022	SANJIB SARMA AND 19 ORS. <b>Versus</b> DIGANTA BARAH, IPS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR P NAYAK
42	I.A.(Civil)/3506/2022 WITH Cont.Cas(C)/241/2022 (D/O) <b>in</b> Cont.Cas(C)/241/2022	NAZIMA BEGUM <b>Versus</b> BUBUL LEKHARU AND 2 ORS	DR G J SHARMA	
43	I.A.(Civil)/3543/2022 <b>in</b> WA/110/2018	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS ANUPAMA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH	GA, ASSAM SC, APSC SC, INDUSTRIES
	<b>WITH</b> WA/110/2018	HIRANYA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. M B BARUAH MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
	<b>WITH</b> I.A.(Civil)/3544/2022 <b>in</b> WA/110/2018	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS ANUPAMA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH	GA, ASSAM SC, APSC SC, INDUSTRIES
<b>HEARING</b>				
44	WA/347/2017 FIXED	SHISHIR KANTI DEY @ SISIR KANTA DAS and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MS.K DEVI MR.S NATH MR.K R PATGIRI	SC, ELEM EDU MR. MD S HOQUE MS. A BORUAH MS. S N RENGMA
45	WA/106/2019 FIXED	SMTI MINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
46	Mat.App./9/2020 FIXED, WITH LCR	SHRI HIMANGSHU BARMAN <b>Versus</b> SMTI DIPIKA DAS BARMAN	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
47	WP(C)/2843/2020 FIXED	SMTI. GITIMOLLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
	<b>WITH</b> 48 WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	<b>WITH</b> 49 WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
	<b>WITH</b> 50 WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR.JUSTICE A.BORTHAKUR  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	Review.Pet./28/2021 FIXED, WITH WP(C)/4079/2019 (D/O)	MOHELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./36/2022 FIXED, WITH WP(C)/2587/2019 (D/O), LCR	SAJINA KHATUN @ SAJIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022

19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7814/2022	MD. JAINAL UDDIN @ JAINAL ABDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS B B AHMED MR R ISLAM MR R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/7827/2022	WAYES ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/7829/2022	MUSTT KULSUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7837/2022	NIBARAN CHANDRA SARKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. J KALITA MS. S. KAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/7844/2022	MD JAHUR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

6	WP(C)/7865/2022	KALU MIYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A GONI MR S HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/7867/2022	MD SAHID ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M I HUSSAIN MR. L R MAZUMDER MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/7869/2022	SOMESH ALI @ MD. SOMEJ ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7872/2022	ARJUMAN BEGUM @ ALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7873/2022	MD SAHABUDDIN @ SAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/7874/2022	MUSTT ASIA KHATUN @ ASHIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7887/2022	SONA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. K BORUAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7890/2022	MUSSTT NUR BHANU BEGUM @ SMT. NUR BHANU NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/7893/2022	ROUSANA BEGUM @ ROSONA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR I HAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

**ADMISSION**

15	WP(C)/2885/2021 B/O, WITH LCR	PARIMAL RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H DAS R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WA/19/2022	THE NATIONAL EDUCATIONAL SOCIETY <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	SC, ESIC

**ORDERS**

17	WA/22/2021 NOT BY HMJ S SAIKIA	SRI HARI MOHAN ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,7th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II AND WILL RISE AT  
3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./9/2021 FIXED	M/S GANGA CONSTRUCTION CO. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
<b>ORDERS</b>				
2	Arb.P./7/2019 FIXED	PRESTRESSED UDYOG (A UNIT OF BUILDWORTH PVT. LTD.) <b>Versus</b> THE GENERAL MANAGER (WORKS), N.F. RAILWAY AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR. B SARMAH (R1) SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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2)	MR. S P ROY	21-11-2022	To	08-12-2022
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21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022

22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/712/2022 FIXED	JONESWARI ME SCHOOL <b>Versus</b> SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	
2	Cont.Cas(C)/721/2022	MD. IBRAHIM ALI <b>Versus</b> BIJOYA CHOUDHURY AND ANR	MR. M KHATANIAR MS. S D SAIKIA	
3	Cont.Cas(C)/724/2022	MANJU DEVI <b>Versus</b> P JIDUNG	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	
4	Cont.Cas(C)/728/2022	CHANDRA MOHAN BARMAN <b>Versus</b> BIJOYA CHOUDHURY	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
5	WP(C)/5045/2022	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
6	WP(C)/5062/2022	IDRISH ALI SARKAR AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
7	WP(C)/5313/2022	HASINA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5582/2022	SAMIM AKTAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, ELEM. EDU
9	WP(C)/5872/2022	PAZARBHANGA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
10	WP(C)/6369/2022 FIXED	MANURANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, EDU

11	WP(C)/6973/2022 FIXED	AHADUL LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH
	<b>WITH</b>			
12	WP(C)/6846/2022	MAMSHADUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH AND F W
	<b>WITH</b>			
13	WP(C)/7083/2022	SEGUPTA YEASMIN BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR H I CHOUDHURY B B HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC DY.S.G.I. SC, HEALTH
	<b>WITH</b>			
14	WP(C)/7167/2022	MIFTAHUL ABED KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH
15	WP(C)/7093/2022 FIXED	LEENA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH
17	WP(C)/7488/2022 FIXED	PRADIP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
18	WP(C)/7494/2022 FIXED	SMT. KANIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR. M SHARMA	SC, ELEM. EDU SC, BTC
19	WP(C)/7614/2022 FIXED	NARAYAN THAPA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU
20	WP(C)/7680/2022 FIXED, WITH WP(C)/3755/2022 (D/O)	PHULENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
21	WP(C)/7826/2022	SAMINA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
22	WP(C)/7830/2022	MILON BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WP(C)/7833/2022	PRANITA GOGOI MAZUMDAR AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU DY.S.G.I. SC, SSA
24	WP(C)/7843/2022	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
25	WP(C)/7853/2022	DR. GITANJALI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, FINANCE
26	WP(C)/7857/2022	DR. DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
27	WP(C)/7860/2022	SMTI. DIPTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, SEC. EDU. GA, ASSAM

28	WP(C)/7864/2022	ABDUL HALIM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
29	WP(C)/7871/2022	FARUK KHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
30	WP(C)/7875/2022	PARISMITA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHETIA	GA, ASSAM SC, EDU
31	WP(C)/7884/2022	ITAGAON HARIJAN L P SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. A DEKA MR. J SAIKIA	SC, ELEM. EDU
<b>ADMISSION</b>				
32	WP(C)/3221/2017 FIXED	PRATAP RABHA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.A K PURKAYASTHA MR.S SARMA MR.R MAZUMDAR	SC, ELEMENTARY EDUCATION MR. S H RAHMAN (R9) GA, ASSAM MR.D A KAIYUM(R7-R9) MR.E HUSSAIN(R7-R9)
33	WP(C)/1903/2018 FIXED, PERSONAL APPEARANCE	SUNITA KUMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	SC, SEC. EDU. MR. A GANGULY (R-7) MS. S KEMPRAI MR T CHHETRI (R-7) SC, K A A C MR. M P BORAH (R-7)
34	WP(C)/5524/2022 FIXED	ANAMIKA YADAV <b>Versus</b> THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
35	WP(C)/6218/2022 FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
<b>ORDERS</b>				
36	I.A.(Civil)/965/2022 <b>in</b> WP(C)/4146/2021	SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR. A S CHOUDHURY MR A N IQBAL	SC, REVENUE
	<b>WITH</b> WP(C)/4146/2021	SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR. A S CHOUDHURY MR A N IQBAL	MRS S GOSWAMI (R-5,6) SR. GA, ASSAM SC, REVENUE
37	I.A.(Civil)/1343/2022 WP(C)/1186/2022(D/O) <b>in</b> WP(C)/1186/2022	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R CHOUDHURY	GA, ASSAM
38	I.A.(Civil)/2404/2022 WP(C)/3174/2021(D/O) <b>in</b> WP(C)/3174/2021	SOMPRASAD UPADHAYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	SC, ELEM. EDU SC, ELEM. EDU
39	I.A.(Civil)/2438/2022 WP(C)/4735/2019(D/O) <b>in</b> WP(C)/4735/2019	SANGEETA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A UPADHYAY MS. K JAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[ AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE ADDITIONAL HEARING CAUSELIST**

**THIS BENCH WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CrI.A./326/2022	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS M DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/776/2022 <b>in</b> CrI.A./326/2022	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS M DAS	PP, ASSAM
<b>ORDERS</b>				
2	CRL.A(J)/39/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	TIKRU TANTABAI <b>Versus</b> THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/32/2022 WITH OFFICE NOTE, LCR 7 FILES, P.B.-3	RABIRAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
4	I.A.(CrI.)/260/2022 WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./104/2022	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	<b>WITH</b> CrI.A./104/2022	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
5	I.A.(CrI.)/293/2022 WITH LCR 3 FILES <b>in</b> CrI.A./118/2022	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	MR T KALITA MR S K BEHARA MR. A KAKATI PP, ASSAM
	<b>WITH</b> CrI.A./118/2022	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	PP, ASSAM

6	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 <b>in</b> CRL.A(J)/81/2022 <b>WITH</b> CRL.A(J)/81/2022	JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH	
		JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
7	CrI.A./36/2022  <b>WITH</b> I.A.(CrI.)/92/2022 <b>in</b> CrI.A./36/2022	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
		HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	I.A.(CrI.)/485/2022 <b>in</b> CrI.A./6539/2022  <b>WITH</b> CrI.A./6539/2022 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
		THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR. F	PP, ASSAM	
		THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
9	I.A.(CrI.)/491/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED <b>in</b> CrI.A./28/2021 <b>WITH</b> CrI.A./28/2021	PRADIP JHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
		PRADIP JHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
10	I.A.(CrI.)/771/2022 <b>in</b> CRL.A(J)/8017/2022  <b>WITH</b> CRL.A(J)/8017/2022 (Filing Number)	AJIT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
		AJIT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR . E		
		AJIT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR . E		
11	I.A.(CrI.)/773/2022 <b>in</b> CrI.A./9864/2022  <b>WITH</b> CrI.A./9864/2022 (Filing Number)	RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
		RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MD. S ALOM	
		RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MD. S ALOM	
		<b>HEARING</b>		
12	CrI.A./54/2020 WITH LCR 6 FILES, P.B.-2	SRI MANJIT SARKAR @ BABU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G PHUKAN MR. T DEORI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/2032/2021 B/O	BROJAN KUMAR GAYARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM MR. H N SARMA (R-3)
<b>MOTION</b>				
2	WP(C)/5937/2021 FIXED	DIPANKAR MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
3	Cont.Cas(C)/716/2022	LAKSHESWAR PATHAK <b>Versus</b> INDIRA R KALITA	MR. R ALI H A AHMED	
4	Cont.Cas(C)/718/2022	PREMA KANTA GOGOI <b>Versus</b> BHASKAR JYOTI MAHANTA , IPS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
5	Cont.Cas(C)/729/2022	DIPANGKI HALOI <b>Versus</b> KAVITHA PADMANABHAN AND 5 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	
6	WP(C)/7199/2022 FIXED	KANDARPA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY MS. N SARKAR	SC, APDCL
7	WP(C)/7237/2022 FIXED	PRABHAT CHOUDHARY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
8	WP(C)/7310/2022 FIXED	GAURI KT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, A S H B
9	WP(C)/7326/2022 FIXED	MD. YASIN ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
10	WP(C)/7331/2022 FIXED	RUHUL AMIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED M. ROBBANI	GA, ASSAM SC, AGRI. DEPARTMENT

11	WP(C)/7591/2022 FIXED	HIRANYA DEVI BORA <b>Versus</b> THE GOVERNMENT OF ASSAM AND 4 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM
12	WP(C)/7594/2022 FIXED	APARAJITA SARMAH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
13	WP(C)/7682/2022 FIXED	DR RAJEEV T.P. <b>Versus</b> THE GOVT OF ASSAM AND 2 ORS	MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	SC, HEALTH
14	WP(C)/7730/2022 FIXED	TUN TUN BORA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	GA, ASSAM
15	WP(C)/7758/2022 FIXED	SAZIDA YEASMIN BARBHUIYA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, APDCL
16	WP(C)/7817/2022	MRS. PADMA GIRI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	DY.S.G.I.
17	WP(C)/7835/2022	SUMINDRA BHUYAN AND 3 ORS <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/7838/2022	MRS. MIRA DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, A.H and V. DEPT. SC, FINANCE
19	WP(C)/7840/2022	JAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM
20	WP(C)/7849/2022	MENSING RONGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, FOREST SC, K A A C
21	WP(C)/7850/2022	OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
22	WP(C)/7852/2022	BIKROM TISSO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, REVENUE SC, K A A C
23	WP(C)/7854/2022	DHARMA KANTA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, P AND R.D. SC, AG
24	WP(C)/7859/2022	PARUL SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DAS	SC, TAXES SC, FINANCE
25	WP(C)/7862/2022	PRASANNA CHANDRA DEKA <b>Versus</b> UNION OF INDIA AND 3 ORS	DR G J SHARMA MR M CHANDA MR S CHOUDHURY	DY.S.G.I.
26	WP(C)/7868/2022	DONSMAI DIBRAGEDE @ DOMSMAIDI DIBRAGEDE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. N K MURRY MS. O KITS MS P TOKBIPI	GA, ASSAM SC, AG SC, PWD SC, FINANCE
27	WP(C)/7876/2022	BASANTA KUMAR HALOI <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, A S T C SC, TRANSPORT SC, FINANCE
28	WP(C)/7880/2022 B/O	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	SC, REVENUE SC, FINANCE
29	WP(C)/7888/2022	NURUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	GA, ASSAM

**ADMISSION**

30	WP(C)/6307/2017 PART-HEARD, FIXED	BHATOU BORO <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
31	WP(C)/3581/2014 FIXED	SMTI GEETANJALI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
32	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
33	WP(C)/2771/2018 FIXED	PRONOJIT KUMAR PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
34	WP(C)/4635/2020 FIXED	KANKANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
35	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
36	WP(C)/3999/2021 FIXED	KARAN JAIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
37	WP(C)/4825/2021 B/O	HELEN AMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS R BEGUM MS. S B CHOUDHURY MR. S P CHOUDHURY MR. S K DAS MR K BISWAKARMA MS B DEVI	MR. S K SINGHA (r-5 to 10) MR K BARMAN (r-5 to 10) MR A BHARALI (r-5 to 10) SC, FOREST
38	WP(C)/5941/2021 FIXED	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
39	WP(C)/780/2022 BY SLIP	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
40	WP(C)/5398/2021	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
41	WP(C)/7336/2021	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

42	WP(C)/3411/2022 FIXED	PRAKASH JYOTI BORAH AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM M KATAKY
43	WP(C)/4205/2022 FIXED	BHABANANDA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
44	WP(C)/4442/2022 WITH LCR FIXED	PRANAB RONGCHONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM
45	WP(C)/5358/2022 FIXED	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
46	WP(C)/7154/2022 FIXED	APURBA KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SR. GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
47	Cont.Cas(C)/90/2017 FIXED	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA <b>Versus</b> SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
48	Cont.Cas(C)/271/2018 FIXED, PERSONAL APPEARANCE	SANJOY DAS <b>Versus</b> K. K. DWIVEDI AND Ors.	MR. S CHAUHAN MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	MR. S K MEDHI (R2) MR. A DEY (R3) MR. A DAS (R2,R3) MR. S DUTTA (R2, R4)
<b>WITH</b>				
I.A.(Civil)/3439/2022 in Cont.Cas(C)/271/2018		SANJOY DAS <b>Versus</b> MAHENDRA KUMAR YADAV AND ANR.	MR. S CHAUHAN MR. N DHAR MS. U BARUAH	
49	Cont.Cas(C)/618/2019 FIXED	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA
50	I.A.(Civil)/2958/2022 FIXED in WP(C)/5399/2018 <b>WITH</b> WP(C)/5399/2018	JUGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI	GA, ASSAM SC, AGRI. DEPARTMENT
		JUGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR A M MAZUMDAR (R5,R6) GA, ASSAM MR. M AHMED (R5, R6) MR. N J DUTTA (r-5,6) MR. N AHMED (R5,R6) MR. A S CHOUDHURY (R5, R6) MS. L WAJEEDA (R5, R6) MR R A AHMED (R5, R6) MR. S K M ALOMGIR (R5, R6) MS. R BORA (SC, AGRICULTURE DEPT.)
51	I.A.(Civil)/3549/2022 in WP(C)/3664/2022 <b>WITH</b> WP(C)/3664/2022	BINA PANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, FINANCE
		BINA PANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, FINANCE
52	WP(C)/6270/2022 FIXED	ABDUL TAHIR BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

**HEARING**



53	WP(C)/1826/2015 FIXED	MUKUL KALITA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
54	WP(C)/3986/2021 FIXED	CMJ BREWERIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5824/2021 FIXED	SUKUMAR SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MR. S DUTTA MR D DEKA	GA, ASSAM SC, NRHM SC, HEALTH
2	Cont.Cas(C)/656/2022	RATUL CHANDRA DEKA <b>Versus</b> AVINASH P. JOSHI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	
3	Cont.Cas(C)/717/2022	ANITA BASUMATARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	
4	Cont.Cas(C)/719/2022	DHANANJAY BASUMATARY <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	
5	Cont.Cas(C)/720/2022	LANIMA SAIKIA <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	
6	Cont.Cas(C)/722/2022	KASHEMA BIBI <b>Versus</b> DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
7	Cont.Cas(C)/723/2022	ROFIQ UDDIN <b>Versus</b> DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
8	Cont.Cas(C)/725/2022	JAGANNATH KUMAR <b>Versus</b> PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
9	Cont.Cas(C)/726/2022	UMMOR ALI <b>Versus</b> DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
10	Cont.Cas(C)/727/2022	JOY CHANDRA RAJKHOWA <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	
11	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.

12	WP(C)/6888/2022 FIXED	RAJ SINGHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAJ MR H BORAH MS A DEVI MS. M BURAGOHAJ	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. ASSTT.S.G.I.
13	WP(C)/7098/2022	ABDUL REJAK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH MRS. P KASHYAP	SC, CO OP
14	WP(C)/7300/2022 FIXED	GIAS UDDIN CHOUDHURY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, CO OP
15	WP(C)/7397/2022 FIXED	BALWAN SINGH @ BALWAN BHAMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM
16	WP(C)/7536/2022 FIXED	RINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J MOLLAH MS. S P DAS	GA, ASSAM
17	WP(C)/7633/2022 FIXED	M/S KAMALABARI GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORUAH	GA, ASSAM
18	WP(C)/7639/2022 FIXED	SMTI. LOKHI PRAVA PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHOJAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
19	WP(C)/7714/2022 FIXED	BHAKTI PRASAD SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM
20	WP(C)/7787/2022 B/O	SURENDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N B P SINGHA MR. D BARMAN	GA, ASSAM SC, REVENUE
21	WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
22	WP(C)/7815/2022	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
23	WP(C)/7816/2022	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
24	WP(C)/7818/2022	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR	GA, ASSAM MD. A MATLIB SC, REVENUE
25	WP(C)/7819/2022	JYOTIPRASHAD BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
26	WP(C)/7820/2022	DEWAN MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, P AND R.D.
27	WP(C)/7821/2022	SURUJ KR BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
28	WP(C)/7822/2022	RANJIT KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MS S S ZIA	SC, P AND R.D. GA, ASSAM
29	WP(C)/7823/2022	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
30	WP(C)/7824/2022	AJOY DUTTA @ AJAY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA	SC, EXCISE DEPTT.
31	WP(C)/7825/2022	SANDIP KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HOUSING BOARD

32	WP(C)/7828/2022	<p>AMLAN JYOTI BARUAH  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR F KHAN  MR U CHAUDHURY  M. GLORY  RHITUSHREE TALUKDAR  P. NATH  Q. KIBA  K. SUMI</p>	<p>SC, FOREST</p>
33	WP(C)/7831/2022	<p>KAILASH MAHASETH  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR R DHAR  MD. A MATLIB</p>	<p>GA, ASSAM  SC, REVENUE</p>
34	WP(C)/7834/2022	<p>MANI KANTA BRAHMA  <b>Versus</b>  THE STATE OF ASSAM AND 7 ORS</p>	<p>MR I HAQUE</p>	<p>GA, ASSAM  SC, LEGAL AID  SC, FINANCE</p>
35	WP(C)/7836/2022	<p>HAFREY BORO  <b>Versus</b>  THE STATE OF ASSAM AND 7 ORS</p>	<p>MR I HAQUE</p>	<p>GA, ASSAM  SC, LEGAL AID  SC, FINANCE</p>
36	WP(C)/7839/2022	<p>ON THE DEATH OF ABDUL AHAD HIS  LEGAL HEIRS SALEKHA KHATUN AND  ORS  <b>Versus</b>  THE ASSAM BOARD OF REVENUE AND 3  ORS</p>	<p>MR. P J SAIKIA, SR. ADV  MR. J LASKAR  MS M NIROLA  MR R DAS</p>	<p>GA, ASSAM</p>
37	WP(C)/7841/2022	<p>PANJUPRATIM PATAR  <b>Versus</b>  TIWA AUTONOMOUS COUNCIL AND ANR</p>	<p>MR. N J KHATANIAR  MS D DAS</p>	<p>SC, TIWA AUTONOMOUS  COUNCIL</p>
38	WP(C)/7842/2022	<p>DEBENDRA NATH SARMA AND 4 ORS.  <b>Versus</b>  THE STATE O ASSAM AND 5 ORS.</p>	<p>MR. M KALITA  MR M SARMA  MR. N M DAS  MR. J HATIMURIA</p>	<p>GA, ASSAM  SC, P W D  SC, REVENUE</p>
39	WP(C)/7845/2022	<p>ASLAM TARIQ RAHMAN  <b>Versus</b>  THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. N J GOGOI  M.A. BEGUM</p>	<p>SC, IRRIGATION  SC, FINANCE</p>
40	WP(C)/7846/2022	<p>BUDHESWAR PEGU  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR J PAYENG  MS. C BARMAN  MS A PAYENG</p>	<p>GA, ASSAM  SC, REVENUE</p>
41	WP(C)/7847/2022	<p>USMAN SIDDIQUE  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR J ISLAM  MR. A HUSSAIN</p>	<p>GA, ASSAM</p>
42	WP(C)/7848/2022	<p>POTIRAM CHOUHAN AND 2 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. B PHUKAN  MR R RAJKHOWA  MR B KHAKHLARY</p>	<p>GA, ASSAM  SC, REVENUE</p>
43	WP(C)/7851/2022	<p>CHAMPA DEKA  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR I HAQUE</p>	<p>GA, ASSAM  SC, REVENUE</p>
44	WP(C)/7855/2022	<p>MADHAB DAS  <b>Versus</b>  THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S P ROY  JYOTISH DAS</p>	<p>GA, ASSAM  MS. S KUMARI</p>
45	WP(C)/7856/2022	<p>HURMUZ ALI AND 3 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. N J DUTTA  MR N AHMED  MR G P CHETIA  MR N ISLAM  M M ZAMAN</p>	<p>GA, ASSAM  SC, REVENUE</p>
46	WP(C)/7858/2022	<p>PANCHAM ROY  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR R DHAR  MD. A MATLIB</p>	<p>GA, ASSAM  SC, REVENUE</p>
47	WP(C)/7861/2022	<p>THE NORTH EAST FRONTIER RAILWAY  AND 2 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MS. B SARMA</p>	<p>GA, ASSAM</p>
48	WP(C)/7863/2022	<p>MANOJ BAID  <b>Versus</b>  THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. T J MAHANTA  MS. P BHATTACHARYA  MR. A BORUA</p>	<p>GA, ASSAM  SC, J M B</p>
49	WP(C)/7866/2022	<p>BISTU RAM RABHA AND ANR  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR H DAS  MR. B C DEKA</p>	<p>GA, ASSAM  SC, REVENUE  SC, FOREST</p>
50	WP(C)/7870/2022	<p>POTSHANGBAM KHONI CHAOBA MEETEI  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR R DHAR  MD. A MATLIB</p>	<p>GA, ASSAM  SC, REVENUE</p>

51	WP(C)/7877/2022	JOINT SECRETARY DEPTT OF REVENUE KAAC <b>Versus</b> ASSAM INFORMATION COMMISSION AND 2 ORS	MR J CHUTIYA MS. S KEMPRAI	SC, AIC
52	WP(C)/7878/2022	M/S VIKAS MALKANI <b>Versus</b> THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	DY.S.G.I.
53	WP(C)/7879/2022	MUSTT PIYARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S U AHMED MR. B HUSSAIN M U BARBHUYAN	GA, ASSAM SC, APDCL
54	WP(C)/7882/2022	M/S SAGAR METAL FORMING <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
55	WP(C)/7883/2022	M/S N E INFRA <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS	MR. A CHAMUAH MR. D M NATH	SC, PNB
56	WP(C)/7886/2022	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
57	WP(C)/7889/2022	KARUNA DEURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
58	WP(C)/7891/2022	PREMADA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
59	WP(C)/7892/2022	RATNA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM
60	WP(C)/7894/2022	MUNNAF AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MR. D DAS SR. ADV MR P SARMA	SC, PWD (BUILDING)
61	WP(C)/7895/2022	KHANASHREE BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, LEGAL AID SC, FINANCE
62	WP(C)/7896/2022	M/S. P K AND COMPANY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
63	WP(C)/7897/2022	M/S R K ENTERPRISES <b>Versus</b> COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
64	WP(C)/7898/2022	M/S SKS ENTERPRISES <b>Versus</b> COMMISSIONER OF CUSTOMS (PREVENTIVE ) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
<b>ADMISSION</b>				
65	WP(C)/5649/2022 FIXED	MASUM ANSARI <b>Versus</b> PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. <b>Versus</b> REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
	<b>WITH</b> WP(C)/9075/2019	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C

#### **ORDER NO STEPS**

2	WP(C)/2508/2021	MD. MANNAS ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, ELEM. EDU
3	WP(C)/3391/2021	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
4	WP(C)/1407/2022	NUR ISLAM MOGHAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/1535/2022	ANIMA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. M DEKA	SC, ELEM. EDU
6	WP(C)/3422/2022	BUKESON BAG <b>Versus</b> THE COMMISSIONER AND SECRETEARY AND 8 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM

#### **ORDER (IMPLEADMENT OF PARTY)**

7	I.A.(Civil)/2752/2022 in Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> MR. PREETOM SAIKIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA	SC, ELEM. EDU
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	<b>WITH</b> Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> PREETOM SAIKIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MR S M T CHISTIE MS. N PHUKAN MS K DAS
8	I.A.(Civil)/3450/2022 <b>in</b> Cont.Cas(C)/202/2021	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS,	MR H GUPTA	
	<b>WITH</b> Cont.Cas(C)/202/2021	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS,	MR H GUPTA	
		<b>ADMISSION</b>		
9	WP(C)/4158/2014 CAVT. No. 1027/2015, in WP(C)/5170/2014 (D/O)	JUAIDUR RAHMAN BARBHUIYA and ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.N THAPA MR.B SINHA MR.T K RAJKUMAR	GA, ASSAM MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA SC, SSA MSL RAHMAN SC, FINANCE
10	WP(C)/2708/2016	SMT. ANJU SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MR A K RAI MR.R P N SINGH	MR. N J KHATANIAN (R 1 & 3) MR. A CHAMUAH (R 6) MR P NAYAK (R 2) SC, FINANCE SC, HIGHER EDUCATION
11	WP(C)/5587/2016	SWAPNA BORAH and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
12	WP(C)/6740/2016 FIXED	ABHIJIT BHOWMICK <b>Versus</b> GAUHATI UNIVERSITY and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, G U MR.L P SHARMA
13	WP(C)/7471/2016	ATUL CHANDRA DAS <b>Versus</b> STATE OF ASSAM and 6 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION SC, BTC
14	WP(C)/6738/2017	JAGADISH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.P SARMA MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION
15	WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA (P1) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	<b>WITH</b> I.A.(Civil)/2253/2022 <b>in</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
16	WP(C)/7889/2017	DR. ANANYA CHUTIA <b>Versus</b> DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
17	WP(C)/184/2019 CAVT. NO.0003/2019 FIXED	DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	SC, SEC. EDU. MS. N BAROOAH MR. R GOSWAMI MS P KALITA FOR CAVEATOR
18	WP(C)/8580/2019 <b>in</b> WP(C)/243/2015 (D/O)	ANANDA RAM DAS AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC



19	WP(C)/2553/2020	AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. P N SHARMA, SC, ELEMENTARY EDU. DEPTT. MR. A K DUTTA MR. L R MAZUMDER MR. A Z AHMED
20	WP(C)/4436/2020 B/O	PRABIN CH BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C DAS MR P BURAGOHAIN	SC, SEC. EDU. GA, ASSAM SC, AG MR. N DEKA MR. R HAZARIKA (R7) SC, FINANCE SC, I O C
21	WP(C)/1701/2021	KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D S DEKA	SC, SEC. EDU. MRS. K DEVI (R-5) MS S A KHALIFA (R-5)
22	WP(C)/3770/2021	DIBYAJYOTI BORAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
	<b>WITH</b>			
23	WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
24	WP(C)/187/2022	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
25	WP(C)/438/2022	SANTA SEN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	WP(C)/3766/2022	PUROBI PATOWARY @ PURABI PATOWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I C DEKA MR. D J SAIKIA	SC, HIGHER EDU
27	WP(C)/3961/2022	DIPANGKAR KAYASTHA <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
28	WP(C)/4175/2022 B/O	MAINUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
29	WP(C)/6304/2022	DULAL ROBI DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N H LASKAR MS. J GHOSH	SC, SEC. EDU. GA, ASSAM
		<b>ORDERS</b>		
30	Review.Pet./113/2012 WITH WP(C)/6921/2020 (D/O)	MD MANIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA MR.J ISLAM SC, EDU
	<b>WITH</b>			
31	Cont.Cas(C)/294/2012	MD. MANIRUL ISLAM <b>Versus</b> ATAUR RAHMAN and ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	
	<b>WITH</b>			
32	WP(C)/5258/2012	NUROL AMIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M K SARMA MR.M A CHOUDHURY MS.K DEKA MR.WISE IMRAN	MR.H R A CHOUDHURY MR.J ISLAM MR.R A CHOUDHURY MR.T MOHAMMAD SC, EDU
33	WP(C)/2697/2014	ATUL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.B GOSWAMI MR.P P DUTTA SC, EDU
34	WP(C)/2889/2015	DR. TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)

35	WP(C)/679/2016	ROMEZ UDDIN AHMED and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. R PHUKAN MR. D J DAS	SC, ELEMENTARY EDUCATION
36	WP(C)/1681/2017	IMRAN HUSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. A DEKA SC, SECONDARY EDUCATION(R1-3) MR P NAYAK (SC, FINANCE)
	<b>WITH</b> I.A.(Civil)/183/2018 <b>in</b> WP(C)/1681/2017	MD. IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. T N SRINIVASAN	SC, EDU
37	WP(C)/2638/2017 CAVT. NO. 599/2017 with CAVT. No. 599/2017 (D/O)	MADHAB BHUYAN, <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MS N BEGUM (r-7) MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6)
38	WP(C)/3422/2017	DR. CHANDRAMA GOSWAMI <b>Versus</b> GAUHATI UNIVERSITY and 6 ORS.	MS.S KEMPRAI MRJ CHUTIA	MR. S BORTHAKUR (R 5) MR. D GOGOI (R 5) MR. D GOGOI MR. J ABBAS MR. J ABBAS SC, G U MR.L P SHARMA
39	WP(C)/7707/2017	DR. SHANKARANANDA JHA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	SC, HIGHER EDU N GOGOI MR. K KALITA MR. K KALITA MR. A CHAMUAH MR. H KAKATI SC, U G C
40	WP(C)/7815/2017	SAHAB UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.N H LASKAR	SC, SECONDARY EDUCATION
41	Review.Pet./43/2018 WITH WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
42	Review.Pet./60/2018 WITH WP(C)/5032/2007 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
43	<b>WITH</b> Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
44	<b>WITH</b> Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1

45	<b>WITH</b> Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
46	Cont.Cas(C)/107/2018 B/O	MUZAKKIR HUSSAIN LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA MR. B GOGOI
47	I.A.(Civil)/1240/2019 <b>in</b> WP(C)/8836/2018  <b>WITH</b> WP(C)/8836/2018	MULLEN CHIRING <b>Versus</b> HARAKANTA PERTIN  HARAKANTA PERTIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	SC, SEC. EDU. MR. D C C PHUKAN (R7)
48	WP(C)/1565/2019	DALIMI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. B PHOM	SC, SEC. EDU. SC, GHC
49	WP(C)/1609/2019	SASHIMAI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, EDU
50	I.A.(Civil)/3960/2019 <b>in</b> WP(C)/3586/2018  <b>WITH</b> WP(C)/3586/2018	MANOJ KUMAR BASUMATARY AND 136 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  MANOJ KUMAR BASUMATARY AND 145 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN  MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, EDU SC, REVENUE SC, BTC SC, FINANCE  GA, ASSAM MR. A K BHUYAN( SC, BTC ) MR. S P BHATTACHARJEE(SC, ELEM. EDU) MR. B GOGOI(SC, FINANCE DEPTT.)
51	Cont.Cas(C)/537/2020	PRATIMA DAS <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	
52	Review.Pet./117/2021 WITH WP(C)/2738/2010 (D/O)	STATE OF ASSAM <b>Versus</b> GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA
53	Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL <b>Versus</b> BIKRAM KAIRI AND ANR.	DR G J SHARMA	MR. M NATH MR. S BORA (R2) MR. A BHATTACHARJEE MS J RAJKUMARI (R2)
54	WP(C)/4621/2021	ANSARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR R A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
55	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
56	Cont.Cas(C)/438/2022 B/O	NUR HUSSAIN PRODHANI <b>Versus</b> SMT. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
57	I.A.(Civil)/3579/2022 <b>in</b> WP(C)/8813/2018	SRI BHABANI KEOT AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR R SINGHA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/298/2022	MINOTI BORUAH AND 2 ORS <b>Versus</b> SIKHAMONI BORUAH @ SANTA SIKHA BORUAH	MS B PAUL	
<b>ADMISSION</b>				
2	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
3	Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
	<b>WITH</b> I.A.(Civil)/3184/2022 <b>in</b> Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
4	FAO/59/2022	SHANKAR LAL BHAIJANKA <b>Versus</b> AMIT KUMAR AGARWAL AND 4 ORS.	MR G KHANDELIA MR. K DEKA	
	<b>WITH</b> I.A.(Civil)/3625/2022 <b>in</b> FAO/59/2022	SHANKAR LAL BHAIJANKA <b>Versus</b> AMIT KUMAR AGARWAL AND 4 ORS.	MR G KHANDELIA MR. K DEKA	

5	MACApp./825/2022	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. <b>Versus</b> SHYAMALI DEVI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	
6	MACApp./826/2022	ORIENTAL INURANCE COMPANY LTD. <b>Versus</b> SWARNALATA NATH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	MACApp./827/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. SAHABUDDIN @ SAIF UDDIN AND ANR.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/3620/2022 <b>in</b> MACApp./827/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. SAHABUDDIN AND ANR.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	
<b><u>BAIL HEARING (BA)</u></b>				
8	Bail Appln./2840/2022 WITH OFFICE NOTE	MD. HAIDOR ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
9	AB/3121/2022 WITH OFFICE NOTE, FIXED	MD. ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS N. SINGHA MR. D S SINGH	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	RSA/49/2022	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
	<b>WITH</b> I.A.(Civil)/951/2022 <b>in</b> RSA/49/2022	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
11	RSA/137/2022	SRI GANESH DEKA AND ANR <b>Versus</b> ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR. J AHMED MR A N AHMED MR A N AHMED	
<b><u>ORDERS</u></b>				
12	MC/17/2015 in MACApp SL. NO. 240613	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MD.M U AHMED(R-1&2) MR.M U MONDALR-1and2 MSN NASRIN(R-1&2) MR.M HUSSAIN(R-1&2)
13	MACApp./92/2016	OREINTAL INSURANCE CO. LTD. <b>Versus</b> SMTI CHITRA DEVI and 7 ORS	MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
	<b>WITH</b> MC/93/2016 <b>in</b> MACApp./92/2016	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI CHITRA DEVI and 7 ORS.	MR.S DUTTA	
14	CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
15	CRP/260/2017	DUKHUNI BISWAS <b>Versus</b> TULA BISWAS and 11 ORS.	MR R S CHAUHAN MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MS S K CHAUHAN MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
16	I.A.(Civil)/4315/2018 <b>in</b> MACApp./11778/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD RIBUL RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	<b>WITH</b> MACApp./11778/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD RIBUL RAHMAN AND 2 ORS		
17	I.A.(Civil)/2381/2019 <b>in</b> MACApp./12982/2018	SMTI. BABITA HAZARIKA AND 4 ORS. <b>Versus</b> SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	
	<b>WITH</b> MACApp./12982/2018 (Filing Number)	SMTI BABITA HAZARIKA AND 4 ORS <b>Versus</b> SRI BHAKTI NATH AND 2 ORS		
18	RSA/15/2021	ON THE DEATH OF KALPANA MISHRA, HER LEGAL HEIRS JANMAJIT MISHRA AND 2 ORS. <b>Versus</b> RINKU CHANDA	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. R C PAUL
19	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
20	RSA/144/2021	M/S MEGHA TECHNICAL AND ENGINEER PRIVATE LTD. <b>Versus</b> PHUKAN BORO AND 5 ORS.	MR S NEOGI MR. B D DEKA MR A BHATRA MR A DEKA	MR. K R BORA MR D CHUTIA MS R GOGOI
	<b>WITH</b>			
21	RSA/6/2022	M/S MEGHA TECHNICAL AND ENGINEER PRIVATE LTD. <b>Versus</b> PHUKAN BORO AND 5 ORS.	MR S NEOGI MR. B D DEKA MR. M DAS MR A BHATRA MR A DEKA MR. V SHARMA	
22	RSA/11/2022	ON THE DEATH OF PRAFULLA DAS, HIS LEGAL HEIRS ROMA DAS AND 7 ORS. <b>Versus</b> DIPANKAR ROY	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
23	RFA/17/2022	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
	<b>WITH</b>			
	I.A.(Civil)/1837/2022 <b>in</b> RFA/17/2022	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	
24	RSA/40/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ANR. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGHAL HEIRS AROBINDO PAUL AND 16 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA MR S NATH
25	RSA/55/2022	ON THE DEATH OF KHANINDRA RANJAN BARAMAN HIS LEGAL HEIRS TULIKA BARMAN AND ORS. <b>Versus</b> LATIKA DAS AND 2 ORS.	MR H K SARMA	MR. A C SARMA (R-1) MR G BHARADWAJ (R-1) MR B DEORI (R-1) K. SUMI
26	RSA/56/2022	BHOLANATH BHUYAN AND ANR. <b>Versus</b> ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HEIRS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
	<b>WITH</b>			
	I.A.(Civil)/1047/2022 <b>in</b> RSA/56/2022	BHOLANATH BHUYAN AND ANR. <b>Versus</b> ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HERIS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	

27	RSA/59/2022	MD. ARAB ALI AND 8 ORS <b>Versus</b> MD. ABDUL KARIM AND 4 ORS	MS F AHMED MR. T ISLAM MS K DAS	MR. DITUL DAS MR. R RAHMAN
28	RSA/71/2022	RABIZUL ALI BARBHUIYA <b>Versus</b> BASIR UDDIN LASKAR AND 2 ORS.	MR. D CHAKRABARTY MR. D DEKA	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY
29	RSA/83/2022	SHEIKH MAJIBAR <b>Versus</b> MRS MANJU DUTTA	MR K BHUYAN MR N ISLAM	
30	Review.Pet./86/2022 in WP(C)/7333/2015 (D/O)	NANILA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	SC. EDU.
31	RSA/89/2022	SUBASH BASU ROY <b>Versus</b> SUNIL CHANDRA ROY AND 5 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	
	<b>WITH</b> I.A.(Civil)/1573/2022 in RSA/89/2022	SUBASH BASU ROY <b>Versus</b> SUNIL CHANDRA ROY AND 5 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	
32	RSA/93/2022	SHILU NATH <b>Versus</b> NANDAN NATH AND 4 ORS.	MR. B C DAS MS. I DAS	MR. S P CHOUDHURY (r-1) MR K BISWAKARMA (r-1) MS B DEVI (r-1)
33	RSA/113/2022	HANIF ALI <b>Versus</b> NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	<b>WITH</b> I.A.(Civil)/1967/2022 in RSA/112/2022	HANIF ALI <b>Versus</b> NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
34	RSA/112/2022	HANIF ALI <b>Versus</b> NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
	<b>WITH</b> I.A.(Civil)/1967/2022 in RSA/112/2022	HANIF ALI <b>Versus</b> NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
35	RSA/117/2022	NABA KISHOR DAS AND ANR. <b>Versus</b> UTPAL DAS	MR. N ALAM MR. A K SHARMA MS. D BARMAN MR K JAIN	MR. N K KALITA MR D DEKA
36	RSA/133/2022	ANIL CHANDRA DAS @ ANIL DAS AND ANR . <b>Versus</b> LABANYA DAS AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM MR K JAIN
37	I.A.(Civil)/249/2022 in RSA/12/2022	HAJI ABDUL MALIK <b>Versus</b> MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
	<b>WITH</b> RSA/12/2022	HAJI ABDUL MALIK <b>Versus</b> MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
38	I.A.(Civil)/2677/2022 in MACApp./10510/2022	LOHIT NATH AND ANR. <b>Versus</b> ABUCHAMA ALI AND 2 ORS.	MR R K MOUR MR P DAS MR S JAFRI MS S.G.KASHYAP	MR. S K GOSWAMI (R-3) MR. A AHMED (R1, R2) MR. R SHARMA (R-3) U U KHAN (R1, R2)
	<b>WITH</b> MACApp./10510/2022 (Filing Number)	LOHIT NATH AND ANR. <b>Versus</b> ABUCHAMA ALI AND 2 ORS. F	MR R K MOUR	



39	I.A.(Civil)/3502/2022 in RSA/31/2013	ON THE DEATH OF ABDUL KARIM HIS LEGAL HEIRS AMENA KHATUN, <b>Versus</b> MUST. KONIJA FATEMA@KONIJ BEGUM AND ORS.	MR. S K GHOSH MS F AHMED	MR. B HALDAR
	<b>WITH</b> RSA/31/2013	AMENA KHATUN and 4 ORS <b>Versus</b> KONIJA FATEMA @ KONIJ BEGUM and 19 ORS		
	<b>WITH</b> I.A.(Civil)/3503/2022 in RSA/31/2013	ON THE DEATH OF ABDUL KARIM HIS LEGAL HEIRS AMENA KHATUN, <b>Versus</b> MUST. MUST. KONIJA FATEMA@KONIJ BEGUM AND ORS.	MR. S K GHOSH MS F AHMED	MR. B HALDAR
40	I.A.(Civil)/3598/2022 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	<b>WITH</b> RFA/137/2017 CAVT. NO. 1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4269/2017 in RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4027/2018 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/4089/2018 in RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
		<b>HEARING</b>		
41	I.A.(Civil)/3402/2022 FIXED in CRP(IO)/46/2019	NUR ISLAM <b>Versus</b> MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	<b>WITH</b> CRP(IO)/46/2019	NUR ISLAM <b>Versus</b> MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
	<b>WITH</b> I.A.(Civil)/3403/2022 in CRP(IO)/46/2019	NUR ISLAM <b>Versus</b> MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	<b>WITH</b> I.A.(Civil)/3404/2022 in CRP(IO)/46/2019	NUR ISLAM <b>Versus</b> MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
		<b>STAY MATTERS</b>		
42	Tr.P.(C)./46/2021	SMTI. NANDA RANI DAS @ NANDA BANERJEE <b>Versus</b> DILIP BANERJEE	MR A BHATTACHARYA MR. S N KRISHNATRAYA	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI

43	CRP/87/2022	DILIP KUMAR KANKARIA <b>Versus</b> M/S NATHMAL RAJ KUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	MR G JALAN MS Y BHUTIA
44	Tr.P.(C)/106/2022 FIXED	MONJU PASHI <b>Versus</b> CHANDAN PASHI	MR. I H LASKAR MR. P K DEKA MR. R. KARIM	
45	Tr.P.(C)/108/2022 FIXED	ANAMIKA BORAH <b>Versus</b> RAJESH GANGULLY	MR. R DEV MS. S BARAT	
46	Tr.P.(C)/109/2022	NIVAMONI BORAH <b>Versus</b> MRIDUL HAZARIKA	MR. P SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/3481/2022 FIXED in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS <b>Versus</b> SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS
	<b>WITH</b> WP(C)/6307/2022	SUBHASH DAS AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.

#### **ORDER (IMPLEADMENT OF PARTY)**

2	I.A.(Civil)/3550/2022 in WP(C)/7787/2019	ABDUR RAUF AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	G UDDIN	GA, ASSAM MR. B GOGOI (SC, PWD) SC, FISHERY SC, AGRICULTURE DEPARTMENT
	<b>WITH</b> WP(C)/7787/2019	MD. HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) MR. B CHOUDHURY, SC, PWD & AGRICULTURE DEPARTMENT. SC, AGRICULTURE DEPARTMENT
3	I.A.(Civil)/3566/2022 in Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS	MR R SINGHA	MR. N J KHATANIANR
	<b>WITH</b> Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 2 ORS (B)	MR R SINGHA	MR. D SAIKIA (r-1, 2) MR S M T CHISTIE (R-1) MR. N J KHATANIANR (R1) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)

#### **ADMISSION**

4	WP(C)/8109/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S KHOUND MR B KOCH
	<b>WITH</b> I.A.(Civil)/1534/2018 <b>in</b> WP(C)/8109/2017	THE STATE OF ASSAM <b>Versus</b> M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
5	WP(C)/1354/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
6	WP(C)/6634/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRG JALAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
7	WP(C)/7809/2017	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1714/2020 <b>in</b> WP(C)/7809/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED	MR D J MEDHI MR S KHOUND	MR. P K ROYCHOUDHURY MR. N G KUNDU
8	WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
9	WP(C)/5514/2020  CAVT. NO. 07742/020,	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. S KHOUND FOR CAVEATOR
10	WP(C)/3169/2021  CAVT. NO. 04152/021,	MAINA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
11	WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM MR. D NATH (ADDL. SR. GOVT. ADVOCATE, R-6,7)
	<b>WITH</b> I.A.(Civil)/1624/2021 <b>in</b> WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM
12	WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA
13	WP(C)/5204/2021  CAVT. NO. 06282/021,	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA FOR CAVEATOR

14	<b>WITH</b> WP(C)/7006/2021 CAVT. NO. 09412/021,	RANGAGORAH FISHERMEN COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR T R SEN	GA, ASSAM MR. M DUTTA FOR CAVEATOR
15	<b>WITH</b> WP(C)/7207/2021 CAVT. NO. 09412/021,	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA (R-8) MR J MAHANTA (R-8) MR. D J BORAH (R-8) SC, FOREST FOR CAVEATOR
16	WP(C)/1859/2019 B/O	NIRANJAN CH. SARKAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MR. S AHMED J DEVI MS. S A SAIKIA MR. Y ALI	MR. P J PHUKAN (SC, PCB) GA, ASSAM MR. N HAQUE MR. P N GOSWAMI (R10) MR M HUSSAIN MR. I KALITA (R10) MS J HAZARIKA MR. K P PATHAK (R10) J DEVI MR. R R Gogoi (R10) SC, FOREST
17	WP(C)/5557/2019 FIXED	M/S. ROYAL - CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/262/2020 <b>in</b> WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
	<b>WITH</b> I.A.(Civil)/2180/2021 <b>in</b> WP(C)/5557/2019	THE STATE OF MANIPUR <b>Versus</b> M/S. ROYAL - CPL (JV) M/S. TAFADAR SAW MILL	MS. N K DEVI MR. N ANIX SINGH MR. N K SINGH	MR. Y S MANNAN MR. R K BHATRA
18	WP(C)/6708/2019	M/S. TAFADAR SAW MILL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR J ABEDIN MR D DAS MD. A J ATIA MR A D CHOUDHURY MR. A SARMA MR. D CHOUDHURY MR. K KALITA MR. P DUTTA MR. LENTSO	SC, APDCL MR. P N GOSWAMI MR D GOGOI,SC FOREST DEPT.
	<b>WITH</b> I.A.(Civil)/1409/2022 <b>in</b> WP(C)/6708/2019	M/S. TAFADAR SAW MILL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR J ABEDIN MR D DAS MD. A J ATIA	SC, APDCL SC, FOREST
19	WP(C)/1913/2020 FIXED	MONI MUKTA KRIKHI SEVA GROUP (ASG) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR A R BHUYAN MR. A M KHAN	MR. S H RAHMAN GA, ASSAM MR. D A KAIYUM SC. AGRI. DEPTT.

20	WP(C)/3750/2020	BRAHMAPUTRA TUBULARS PVT. LTD. <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S K KEJRIWAL MS. S KEJRIWAL	MR G CHOUDHURY (R 1 AND 2) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT (R-4) SC, APDCL MR. P N GOSWAMI (r-3) MS. S KAUSHIK(R 1 AND 2)
21	WP(C)/4634/2020 B/O WITH WP(C)/7659/2001(D/O)	MD. MASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
22	WP(C)/5071/2020 FIXED	NEZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, PWD
23	WP(C)/1360/2021 WITH LCR FIXED	MAICHANA LASKAR <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
24	WP(C)/2109/2021	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
25	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	MR. T U LASKAR (r-10) SC, PNRD GA, ASSAM MR. R SHARMA MR E AHMED MR E AHMED FOR CAVEATOR
26	WP(C)/4730/2021 FIXED	OMEGA BIOTECH LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, HEALTH SC, NRHM
27	WP(C)/6598/2021 FIXED	M/S NIHARIKA ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	SC, HEALTH
28	WP(C)/6700/2021 FIXED	ROBI BORUAH <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
29	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
30	WP(C)/39/2022	M/S WEB PRINTZ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
31	WP(C)/2449/2022	M/S SCSE CONSTRUCTION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.

32	WP(C)/4794/2022 FIXED	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED <b>Versus</b> MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
33	WP(C)/4823/2022 FIXED	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	MR M BASUMATARI (r-6) SC, BTC
34	WP(C)/4897/2022 FIXED	BISWAJIT DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	MR P DEKA SC, P AND R.D. MR. N GOSWAMI
35	WP(C)/5142/2022 CAVT. NO.08092/022,	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)
36	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
37	WP(C)/5417/2022 B/O	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
38	WP(C)/5441/2022	PRAHLAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K K PHUKAN MS J BORUAH	SC, P AND R.D. GA, ASSAM
39	WP(C)/6466/2022 FIXED	DURGA UPADHYAY AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
<b>ORDERS</b>				
40	Review.Pet./88/2010 WP(C) 4534/06 WP(C) 224/09 WP(C) 4301/06(ALL D/O) , FIXED	THE DEPUTY COMMISSIONER and ANR, <b>Versus</b> MRS LOONA SARMA BARUA and ORS.	K N CHOUDHURY MR. R K D CHOUDHURY, S.G.A. M MAHANTA J PATOWARY B K KASHYAP	MR.B D DAS
<b>WITH</b>				
41	Review.Pet./71/2011	THE DEPUTY COMMISSIONER and ANR, <b>Versus</b> AJOY KR. BARUAH and ORS,	MR.K N CHOUDHURY MR.M MAHANTA ADDL. AG,ASSAM MR.B K KASHYAP MR.J PATOWARY	MR S DEY MR. T ROY MS. B SARKAR
42	WP(C)/961/2014	MD. ABDUL KAYUM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MRS.V L SINGH SC, K A A C MRJ CHUTIA SC, REVENUE
43	WP(C)/204/2018	SORHAB ALI <b>Versus</b> THE CENTRAL BANK OF INDIA	MR. A SARMA MR. K KALITA S CHOUDHURY	GA, ASSAM Mukesh Sharma MS F RAHMAN MR. M SHARMA MS N DEVI
44	WP(C)/1710/2018	SAHANA BEGUM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N H MAZARBHUIYAN MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. B P SINHA MS. R SARKAR
45	Cont.Cas(C)/608/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY <b>Versus</b> BIRENDRA MITTAL AND 3 ORS.	MR. R K BORAH MR. P K BORAH	MR. Y DOLOI MRS. D DAS BARMAN (R2,R3,R4) MS. P CHUTIA (R2,R3,R4) MS C BORAH MS. D D BARMAN

46	<b>WITH</b> WP(C)/1938/2019 CAVT. NO. 0256/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. U K GOSWAMI	GA, ASSAM MR. R M DAS SC, TRANSPORT FOR CAVEATOR
47	WP(C)/1177/2019 FIXED	HIMANI DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM
48	Cont.Cas(C)/87/2020	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
49	Review.Pet./157/2022 WITH WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
50	Cont.Cas(C)/264/2022 FIXED	PANIRAM BARMAN <b>Versus</b> RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
51	Cont.Cas(C)/341/2022 FIXED	PREMJIT BORO <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
52	Cont.Cas(C)/401/2022 B/O	HASANUZZAMAN SHEIKH <b>Versus</b> DR (SMTI) ALKA BHARGAVA AND 2 ORS	MD. S ALOM MR. M S ALAM	
53	Cont.Cas(C)/484/2022 FIXED	DIGANTA RABHA <b>Versus</b> SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
54	Cont.Cas(C)/506/2022	RUPAM DAS <b>Versus</b> RAKESH AGARWAL	MR. J LASKAR MR R DAS	
55	Cont.Cas(C)/512/2022	ANUPAM SINGHA <b>Versus</b> RAKESH AGARWAL	MR. J LASKAR MR R DAS	
56	I.A.(Civil)/2019/2022 WITH LCR 2 FILES  in WP(C)/2251/2021 <b>WITH</b> WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB <b>Versus</b> SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	MR. R BARUAH (r-1) S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
57	I.A.(Civil)/3010/2022  in WP(C)/5881/2017 <b>WITH</b> WP(C)/5881/2017	JYOTI PRINTING INDUSTRY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.		SC, INDUSTRIES AND COMMERCE SC, ASIDC
58	WP(C)/3519/2022	JYOTI PRINTING INDUSTRY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM
59	WP(C)/4695/2022 FIXED	MD. NEKIBUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS JAINEX TEA COMPANY PRIVATE LIMITED AND ANR <b>Versus</b> SARITA DEVI SAHEWALLA AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM MR H MAURYA MR. M MALAKAR MR. P SURANA	GA, ASSAM SC, GMC SC, G M D A MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. P DEKA MS. S. TODI MR H K SARMA
60	WP(C)/7278/2022 CAVT. NO.12242/022, FIXED	ARUN MEDHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. R ALI MR A S SK FOR CAVEATOR

**HEARING**



61	WP(C)/741/2014 B/O	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY
	<b>WITH</b> MC/1196/2014 <b>in</b> WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	<b>WITH</b> I.A./1696/2016 <b>in</b> WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	<b>WITH</b> I.A.(Civil)/2014/2016 <b>in</b> WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
62	WP(C)/393/2016 FIXED	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM
63	<b>WITH</b> WP(C)/388/2016	GOPAL KRISHNA TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
<b><u>STAY MATTERS</u></b>				
64	WP(C)/2496/2022 FIXED	AMAR ALI SHEIKH <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. T J MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC UCO BANK MR H GUPTA (R-1) ASSTT.S.G.I. SC, F C I
65	WP(C)/3522/2022 FIXED	DIGANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3278/2022 FIXED	MAUHAMMAD FAIZAN @ MOHD. FAIZAN AND ANR. <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. M I HUSSAIN N. UDDIN	SC, DRI
2	Bail Appln./3279/2022 FIXED	TOHID AND ANR. <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, DRI
<b>MOTION</b>				
3	Crl.Pet./1159/2022 FIXED	ARMAN PARVEJ BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
4	Crl.Pet./1240/2022	DIPANKAR DEB <b>Versus</b> STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	PP, ASSAM
5	AB/3506/2022 FIXED	LALCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
6	AB/3626/2022	SHAHINUR ISLAM @ BANU MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	AB/3627/2022	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
8	AB/3628/2022	BIJOY KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	AB/3630/2022	RAHUL AMIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

**BAIL HEARING (BA)**

10	Bail Appln./3067/2022 WITH OFFICE NOTE, FIXED	MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
11	Bail Appln./3115/2022 FIXED	MANASH KHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA B. CHETRY	PP, ASSAM
	<b>WITH</b>			
12	AB/3106/2022	BORNALI KHUTIA @ BORNALI KHUTTIYA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
	<b>WITH</b>			
13	AB/3111/2022	JOYA KHUTIA @ JUGOMAYA DEORI <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
14	Bail Appln./3132/2022 FIXED	RAJESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
15	Bail Appln./3144/2022 FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
16	Bail Appln./3188/2022 FIXED	SURESH KUMAR SARAF @ BINOD KUMAR SARAF <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
17	Bail Appln./3193/2022 FIXED	ABDUL RASHID @ RASHID AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./3219/2022 FIXED	MIRAS FARUKH AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. M LASKAR	PP, ASSAM
19	Bail Appln./3223/2022 FIXED	MD. NASIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
20	Bail Appln./3227/2022 FIXED	RAHUL RABHA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
21	Bail Appln./3281/2022 FIXED	MOHD. UBAISH AND ANR. <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, DRI
22	Bail Appln./3300/2022 FIXED	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
		<b>BAIL HEARING</b>		
23	AB/311/2022 FIXED	AMBIKA BASUMATARY @ AMBRIKA BASUMATARIY <b>Versus</b> THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
24	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
25	AB/2516/2022 FIXED	DR. MONGVE KRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	MR J P DAS MR. P D NAIR MR G ALAM MR. H ROHMAN PP, ASSAM
26	AB/2605/2022 FIXED	MONIKA BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

27	AB/2654/2022 FIXED	AKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
28	AB/2940/2022 FIXED	MAHUYA KHANAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
29	AB/3017/2022 FIXED	NURUL HUDA <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
30	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
31	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	AB/3070/2022	ABIRAN NESSA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
33	AB/3132/2022 FIXED	MD. SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
34	AB/3158/2022	SHAFIKUL ISLAM @ SHAFIKUL AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
35	AB/3159/2022 FIXED	HAZRAT ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
36	AB/3169/2022	GOBINDA BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
37	AB/3175/2022 FIXED	MD. ABDUL GANI @ MD. GUNI MUNCHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
38	AB/3177/2022 FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
39	AB/3180/2022 FIXED	JATIN DAS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	AB/3183/2022 FIXED	ANIL KR SAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. P DUTTA MS. J BORO MR J DAS	PP, ASSAM
41	AB/3260/2022	RUPA BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
42	AB/3271/2022 FIXED	ABDUL MALIK BARBHUYAN @ ABDUL MANIK <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
43	AB/3307/2022 FIXED	ANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
44	AB/3368/2022 FIXED	ABDUL GONI BARBHUYAN @ GONI MASTER <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M ALOM MS M NIROLA	PP, ASSAM
45	AB/3374/2022 FIXED	INDRA MOHAN BORDOLOI @ INDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM

46	AB/3417/2022 FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
47	AB/3435/2022 FIXED	ASKAR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
48	AB/3455/2022 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
49	AB/3461/2022 FIXED	SUSILA SARAF <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
50	AB/3494/2022 FIXED	ASHRAFUL ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
51	AB/3507/2022	HIMAN KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
52	AB/3524/2022 FIXED	ABDUL HAKIM @ HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	MD R ALI MR. D BORA PP, ASSAM
53	AB/3526/2022 FIXED	HASEN ALI @ HASAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
54	AB/3532/2022 FIXED	MD. NURUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
55	AB/3584/2022 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL	PP, ASSAM

**ORDERS**

56	I.A.(CrI.)/545/2021	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
	<b>WITH</b>			
57	I.A.(CrI.)/94/2022	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
58	I.A.(CrI.)/717/2022 IN BA/908/2022 (D/O) in Bail Appln./908/2022	MOUSUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022

10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	MACApp./76/2016	THE UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	MR. S DAS (R-2) MR. M DAS MR K DAS (R-2) MR H GOGOI (R-2) P DUARAH
	<b>WITH</b> I.A./1228/2016 <b>in</b> MACApp./76/2016	THE UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	
2	MACApp./156/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BAIAHUN SUIAM and 9 ORS.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.R DHAR(R- 1-5) MSR RANGMAI(R- 1-5)
3	I.A.(Civil)/2388/2016 <b>in</b> MACApp./281433/2016	BOGIRAM TAYE, <b>Versus</b> SMT. BOBITA MILI and 6 ORS,	MR.B PHUKAN MR.K BARUAH	MR.R DEVR-3R- 1,2and4 MRS.S BARAT(R-3)(R-1,2&4) MS.P RABIDAS(R-3)
	<b>WITH</b> MACApp./281433/2016 (Filing Number)	SRI BOGIRAM TAYE <b>Versus</b> SMT BOBITA MILI and 6 ORS	MR.B PHUKAN MR.K BARUAH	
4	MACApp./110/2017 WITH LCR, FIXED	ANUWARA BEGUM <b>Versus</b> ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
5	I.A.(Civil)/3560/2019 <b>in</b> MACApp./43/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	<b>WITH</b> MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS		

#### HEARING



6	MACApp./296/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMT. BEENA RANI and 4 ORS	MR. S DUTTA MRS. K KATAKI MS. R DAS MRS A MAZUMDAR	MR. S DEKA MR. M A SHEIKH MR. A K BHUYAN MR. A D CHOUDHURY MD. M H CHOUDHURY MR. G PEGU, G.A. , ASSAM MR. M HUSSAIN MS. J BEGUM
7	MACApp./185/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
8	MACApp./252/2017 WITH LCR, FIXED	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
9	MACApp./655/2017 WITH LCR	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI GUMAN SINGH CHETRY and 4 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. B BHAGAWATI (R1 TO 3) MR. R PHUKAN (R1 TO 3)
10	MACApp./855/2018 WITH LCR 2 FILES	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI BINITA KALITA and 5 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R- 1) MR. A BHATTACHARYYA (R1) MS. M KALITA (R-1) MR. A BARUA (R-1) MR. S SINGH (R1) MR. S SINGH (R-1)
11	MACApp./1001/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI SANJIB SARKAR AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR T KALITA MR. P K DAS

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3182/2022 FIXED	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./3361/2022	ABDUL RAZZAK @ ABDUL REZZAK <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
3	Bail Appln./3370/2022	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
4	Bail Appln./3371/2022	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
5	Bail Appln./3372/2022	MD. NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
6	Bail Appln./3375/2022	JULFUZZAR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
<b>MOTION</b>				
7	W.P.(Crl.)/42/2022	CHINTAN JAIN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, CBI
8	Crl.Pet./850/2022 FIXED	RAJESH KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
9	AB/3629/2022	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./2378/2022 WITH LCR, FIXED	RAHUL PRASAD <b>Versus</b> THE STATE OF ASSAM	MR S M T CHISTIE MR T THAKURIA	PP, ASSAM

11	Bail Appln./2501/2022 WITH OFFICE NOTE, FIXED	UTTAM RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	MS. A BEGUM (R-2) PP, ASSAM
12	Bail Appln./2595/2022 FIXED	ANITA PAL <b>Versus</b> THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
13	Bail Appln./2714/2022	NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
14	Bail Appln./2735/2022 FIXED	KAILASH DAS <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
15	Bail Appln./2752/2022 B/O	HIRANJYOTI BORO <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA N GAUTAM	PP, ASSAM
16	Bail Appln./2757/2022 WITH OFFICE NOTE, LCR FILES, FIXED	FARUK UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
17	Bail Appln./2785/2022 FIXED	KARPU SK <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
18	Bail Appln./2793/2022 FIXED	SAGAR SHAKHARU <b>Versus</b> THE STATE OF ASSAM	MRS N. SINGHA MR B B BASUMATARY	PP, ASSAM
19	Bail Appln./2810/2022 FIXED	JAHIDUL ISLAM MIRDHA @ JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
20	Bail Appln./2873/2022 WITH LCR	SURAJ DAS <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
21	Bail Appln./2875/2022 FIXED	NAYAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
22	Bail Appln./2876/2022 FIXED	PRITAM PANDEY <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
23	Bail Appln./2878/2022 WITH LCR, FIXED	SAMSUL HOQUE @ MD. SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
24	Bail Appln./2880/2022 FIXED	RAJIB SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
25	Bail Appln./2906/2022 FIXED.	RAFED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	Bail Appln./2915/2022 WITH OFFICE NOTE, LCR FILES, FIXED	JİYABUR @ JIARUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
27	Bail Appln./2925/2022 FIXED	SAYEED AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI MS. A DEY	PP, ASSAM

28	Bail Appln./2953/2022 WITH LCR, FIXED	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM
29	Bail Appln./3012/2022 FIXED. WITH SCANNED COPY OF CD.	PRABHA SANKAR TIWARI <b>Versus</b> THE UNION OF INDIA	MR. S MITRA MR A K BORO	SC, NCB
30	Bail Appln./3075/2022 FIXED	BAPPON GOSH @ BAPPAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. B CHOWDHURY	PP, ASSAM
31	Bail Appln./3083/2022 WITH OFFICE NOTE, FIXED	HAMIR ALI <b>Versus</b> UNION OF INDIA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	MR. S C KEYAL SC, NCB
32	Bail Appln./3085/2022 FIXED	ANTAJ ALI MIR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
33	Bail Appln./3118/2022 WITH OFFICE NOTE, FIXED	DWIPEN DAIMARY <b>Versus</b> THE STATE OF ASSAM	H. H KINIMI	PP, ASSAM
34	Bail Appln./3131/2022 FIXED	RAMEN BORGOPYARY <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA	PP, ASSAM
35	Bail Appln./3145/2022 WITH OFFICE NOTE, FIXED	SHAILEN NGATE @ SAILEN NARAH <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
36	Bail Appln./3157/2022 FIXED.	UBAYDULLHA AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR. J ROY MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
37	Bail Appln./3172/2022 FIXED	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
38	Bail Appln./3255/2022 FIXED	CHAMPAK KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM SC, EXCISE DEPTT.
<b>BAIL HEARING</b>				
39	AB/2175/2022 FIXED	FAKARUDDIN AHMED @ TUTU <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
40	AB/2232/2022 FIXED	MAJEDUR RAHMAN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
41	AB/2880/2022	WAHIDUL ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
42	AB/2890/2022 WITH OFFICE NOTE, FIXED	RAHIM BADSHA <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
43	AB/2934/2022 FIXED	ABDUL HAMED @ ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
44	AB/3130/2022 B/O	RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA	MR. T DEURI J RABHA MS T WAPANGLA	MR. K K PARASAR (C.G.C.) DY.S.G.I.
45	AB/3156/2022 FIXED	AMIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
46	AB/3190/2022 WITH OFFICE NOTE, FIXED	RIJABUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MS. R BHATTACHARYYA	PP, ASSAM

47	AB/3224/2022 FIXED	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
48	AB/3230/2022	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	
49	AB/3238/2022 FIXED	RUPA DAS <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
50	AB/3356/2022 FIXED	JITU GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM SC, EXCISE DEPTT.
51	AB/3464/2022 FIXED	ZAKIR HUSSAIN TALUKDAR @ ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
52	AB/3470/2022 FIXED	NAREN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
53	AB/3472/2022 FIXED	KONOK LOTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
54	AB/3525/2022 FIXED.	BIKASH CH BOSE @ BIKASH BOSE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
55	AB/3536/2022 FIXED	NAJRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
56	AB/3537/2022 FIXED	GOKUL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
57	AB/3538/2022 FIXED	NAKUL BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
58	AB/3539/2022 FIXED	PHUKAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM

**ORDERS**

59	Tr.P.(CrI.)/35/2022 FIXED	ARUP ROY <b>Versus</b> SUMAN DEY	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH	
60	I.A.(CrI.)/781/2022 in CrI.A./8409/2022	SONESWAR LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R DUTTA	PP, ASSAM
	<b>WITH</b> CrI.A./8409/2022 (Filing Number)	SONESWAR LAHKAR . <b>Versus</b> THE STATE OF ASSAM AND ANR . E	MS. R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-54), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5238/2014 FIXED	SATYA NARAYAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA SC, REVENUE AND DISASTER MANAGEMENT DEPT, ( MR. R. BORPUJARI) MRSA VERMA MR.N KHATANIAR
2	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R- 7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R- 7,8,9,10) MS. S KAUSHIK (R- 7,8,9,10)
	<b>WITH</b> I.A.(Civil)/2126/2018 <b>in</b> WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
3	WP(C)/2121/2018 FIXED	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
4	WP(C)/6433/2018 B/O	ABDUL LATIF AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
5	WP(C)/812/2019	CHAMPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
6	WP(C)/2923/2019 B/O	ANAMUL HAQUE MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR. P J GOGOI	GA, ASSAM

7	WP(C)/2953/2019 B/O	SAMSUL ALAM BARLASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM M KATAKY
8	WP(C)/8781/2019 B/O	SWADESH GHOSH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. P SHARMAH	MS. B SARMA(C.G.C) ASSTT.S.G.I.
9	WP(C)/201/2020 B/O	ABDUL HASIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD
10	WP(C)/1914/2020 B/O	KAMAL KRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R D PHUKAN, SC ,INDUSTRIES AND COMMERCE DEPTT. SC, AIC
11	WP(C)/3768/2020 B/O	PRAKASH NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM MR. J K BORDOLOI	GA, ASSAM
12	WP(C)/4879/2020 B/O	NANDITA ROY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	GA, ASSAM SC, REVENUE
13	WP(C)/675/2021 FIXED	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. M K MAJUMDAR MR. R DUBEY MR. K GOGOI (CGC) SC, A A I
14	WP(C)/799/2021 B/O	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	GA, ASSAM
15	WP(C)/906/2021 B/O	SILPIKA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E
16	WP(C)/4703/2021 FIXED	EX. FORCE NO.025090537 CONSTABLE/COOK MAJARUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MRS. R DEVI ASSTT.S.G.I.
17	WP(C)/5041/2021 B/O	NANDALAL DUTTA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
	<b>WITH</b>			
18	WP(C)/5804/2021	NIKHILENDUKARPURKAYASTHA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
19	WP(C)/5319/2021 B/O	ANIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, AG SC, P H E
20	WP(C)/5430/2021 FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
21	WP(C)/5789/2021 B/O	JUTIKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
22	WP(C)/7131/2021 B/O	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
23	WP(C)/1560/2022 B/O	LALITA DAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	SC, IRRIGATION SC, FINANCE



24	WP(C)/1751/2022 B/O	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M D BORAH, GA, ASSAM (R-1,2,4,5) SC, BTC SC, FOREST
25	WP(C)/4256/2022 B/O	ROBINSON BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, P AND R.D. SC, AG MR. S K MEDHI (r-5)
26	WP(C)/4480/2022 B/O	SUMAN DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
27	WP(C)/4494/2022 B/O	RANEE NARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
28	WP(C)/4617/2022 B/O	NAGUIB KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S BORTHAKUR (R4) GA, ASSAM MR. R P SARMAH (r-5) MR M R ADHIKARI (r-5) MS. S KAKATI (R4) MS S P CHETRY (r-5)
29	WP(C)/4938/2022 B/O	NABANITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH
30	WP(C)/4957/2022 B/O	ANWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
<b>WITH</b>				
31	WP(C)/4954/2022	MANJUR AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
32	WP(C)/5049/2022 CAVT. NO.08292/022, B/O	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
33	WP(C)/5217/2022 B/O	ASHIA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
34	WP(C)/5380/2022	SANJAY BODO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE
35	WP(C)/5713/2022 B/O	ROFIQUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. K R PATGIRI (r-6) MS CHITRALEKHA DAS (r-6) MS. U HAZARIKA (r-6) MS K BARMAN (r-6) ASSTT.S.G.I.
36	WP(C)/6688/2022 B/O	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
37	Bail Appln./3091/2022 FIXED	AMINUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**ORDERS**

38	WP(C)/1093/2018 B/O	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
39	Cont.Cas(C)/121/2019 B/O	JYOTISH CHANDRA BARO <b>Versus</b> ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)
40	Cont.Cas(C)/7/2021	SMTI. ANITA SINGHA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2) MR. A PHUKAN
41	Cont.Cas(C)/309/2021	NAZIBUDDIN AHMED <b>Versus</b> ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D NATH MR P NAYAK (R2) MR D KALITA MR A CHALIHA (R2) MS A BHUYAN
42	Cont.Cas(C)/478/2021	KISHALAYA BHATTACHARJEE <b>Versus</b> RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
43	Cont.Cas(C)/492/2021	DINESH SARMAH <b>Versus</b> RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
44	Review.Pet./102/2022 WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM <b>Versus</b> SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
45	Review.Pet./121/2022 WP(C) 2943/2019 (Disposed), WITH OFFICE NOTE	MAGAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
46	Review.Pet./132/2022 WP(C)/7263/2015 (Disposed)	DASHRATH YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
47	Cont.Cas(C)/519/2022	RANJIT PATOWARY <b>Versus</b> RAHUL CHANDRA DAS, A.C.S.,	MS M DAS	
48	WP(C)/1373/2022 B/O	RAHUL DAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR A R BAROOAH (r-1 to 4)
49	I.A.(Civil)/3557/2022 WITH CRP(IO)/109/2022 (D/O) in CRP(IO)/109/2022	DIVAKAR BOTHRA <b>Versus</b> RAM AWATAR MANIHAR	MR. P BORAH MR C GOGOI	MR. B C DAS MR. A R SHOME
50	WP(C)/5345/2022 FIXED	DEBESH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N GOGOI MR S K SAHA	GA, ASSAM SC, PF
51	WP(C)/6305/2022	DEEPAMONI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r- 9,11,15,16) MR. D GOGOI (r- 9,11,15,16)
52	WP(C)/6517/2022 B/O	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
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20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./559/2013	MD. AKABBAR DEWAN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.A SHARIF MR.F ISLAM MR. M ALAM	MR N AHMED (R2, R3) MR G P CHETIA (R2, R3)
2	Crl.Pet./810/2019 WITH LCR 1 FILE, B/O	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
3	CRL.A(J)/114/2022	RAJU BORAH . <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY LEGAL AID COUNSEL	PP, ASSAM
4	CRL.A(J)/115/2022	BIDYUT RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
5	Crl.Pet./248/2022 WITH LCR 1 FILE	VAIBHAV JALAN <b>Versus</b> LAL MAHMUD ANSARI	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	MR B SINHA (r-1) MR. N D SARMA (r-1)
6	Crl.Pet./525/2022 WITH LCR 1 FILE, FIXED	DHANPATI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
7	Crl.Pet./1031/2022 FIXED	UNION OF INDIA <b>Versus</b> TEJINDER SINGH	MR. S C KEYAL	MR. N SHARMA B K SINGHA
<b>ORDERS</b>				
8	I.A.(Civil)/1786/2017 in MACApp./288960/2017	SMTI PRATIMA DEBNATH and 3 ORS, <b>Versus</b> DINESH CH. JAIN and ANR,	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MR.S P SHARMAR-2
	<b>WITH</b> MACApp./288960/2017 (Filing Number)	SMTI PRATIMA DEBNATH and 3 ORS <b>Versus</b> SRI DINESH CH. JAIN and ANR	MR.M TALUKDAR MS.D KALITA	

9	<p>CrI.L.P./103/2018 WITH LCR 1 FILE <b>in</b> CrI.A./306171/2017</p> <p><b>WITH</b> CrI.A./306171/2017 (Filing Number)</p> <p><b>WITH</b> I.A.(CrI.)/617/2018</p>	<p>SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR</p> <p>NAKUL CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR.</p> <p>SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR</p>	<p>L R MAJUMDAR MR. I HUSSAIN MR E AHMED</p> <p>MR.L R MAZUMDER MR I HUSSAIN</p> <p>L R MAJUMDAR MR. I HUSSAIN MR E AHMED</p>	<p>PP, ASSAM</p> <p>MR. PP, ASSAM PP, ASSAM</p> <p>MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM</p>
10	<p>I.A.(Civil)/3957/2018 <b>in</b> MACApp./954/2018</p> <p><b>WITH</b> MACApp./954/2018</p>	<p>BHUBANLAL MOIBONGSA AND 4 ORS <b>Versus</b> JATISH DIBRA AND 2 ORS</p> <p>BHUBANLAL MOIBONGSA AND 4 ORS <b>Versus</b> JATISH DIBRA AND 2 ORS</p>	<p>MR. M TALUKDAR MR T PAUL</p> <p>MR. M TALUKDAR MR T PAUL</p>	<p>MR. S DUTTA MRS. S ROY MS. I DAS</p> <p>MRS. S ROY MS. I DAS</p>
11	<p>I.A.(Civil)/3449/2019 <b>in</b> MACApp./10714/2019</p> <p><b>WITH</b> MACApp./10714/2019 (Filing Number)</p>	<p>ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI HIREN DUTTA AND 4 ORS</p> <p>ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI HIREN DUTTA AND 4 ORS</p>	<p>MR SISHIR DUTTA MR. SIDHANT DUTTA</p>	<p>MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)</p>
12	<p>I.A.(Civil)/2010/2021 <b>in</b> MACApp./9141/2021</p> <p><b>WITH</b> MACApp./9141/2021 (Filing Number)</p>	<p>SMTI. LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.</p> <p>LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E</p>	<p>B R DAS MS M BHARATI</p> <p>B R DAS</p>	<p>MR D J HALOI</p>
13	<p>CrI.L.P./23/2022 WITH OFFICE NOTE <b>in</b> CrI.A./1914/2022</p> <p><b>WITH</b> CrI.A./1914/2022 (Filing Number)</p>	<p>RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI</p> <p>RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI E</p>	<p>MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA</p> <p>MR D CHAKRABORTY</p>	
14	<p>CrI.L.P./28/2022 WITH OFFICE NOTE <b>in</b> CrI.A./9155/2021</p> <p><b>WITH</b> CrI.A./9155/2021 (Filing Number)</p>	<p>M/S MAHABIR TRADERS <b>Versus</b> DEEPAK GOSWAMI AND ANR.</p> <p>M/S MAHABIR TRADERS <b>Versus</b> DEEPAK GOSWAMI AND ANR. E</p>	<p>MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA MS. A JAIN</p> <p>MR J C GAUR</p>	<p>PP, ASSAM</p>
15	<p>CrI.L.P./47/2022 <b>in</b> CrI.A./5171/2022</p> <p><b>WITH</b> CrI.A./5171/2022 (Filing Number)</p>	<p>HARE KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR</p> <p>HARE KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (F)</p>	<p>MR. N B P SINGHA MR. K OJHA MR. R RAHMAN</p> <p>MR. N B P SINGHA</p>	<p>PP, ASSAM</p>
16	<p>CrI.L.P./50/2022 WITH OFFICE NOTE <b>in</b> CrI.A./3029/2021</p> <p><b>WITH</b> CrI.A./3029/2021 (Filing Number)</p>	<p>SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p> <p>SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B</p>	<p>MRS. R D BHUYAN MS. N M DEKA</p> <p>MS. N M DEKA</p>	<p>PP, ASSAM</p>

17	I.A.(CrI.)/193/2022 WITH OFFICE NOTE in CrI.A./2339/2022 <b>WITH</b> CrI.A./2339/2022 (Filing Number) <b>WITH</b> CrI.L.P./26/2022	SHYAM SUNDER AGARWAL <b>Versus</b> MONTU KUMAR SAIKIA  SHYAM SUNDER AGARWAL <b>Versus</b> MONTU KUMAR SAIKIA F  SHYAM SUNDER AGARWAL <b>Versus</b> MONTU KUMAR SAIKIA	MR. S C KEYAL   MR. S C KEYAL  MR. S C KEYAL	
18	CrI.A./269/2022 WITH OFFICE NOTE, LCR 4 FILES <b>WITH</b> CrI.A./226/2022	A. KAMAL KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR  A. BABA PEESHAK SINGHA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER   MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM   PP, ASSAM
20	CrI.Pet./421/2022 WITH LCR 1 FILE, B/O	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	PP, ASSAM
21	I.A.(CrI.)/627/2022 in CrI.A./8419/2022 <b>WITH</b> CrI.A./8419/2022 (Filing Number)	BIKRAM TRIPURA <b>Versus</b> THE STATE OF ASSAM  BIKRAM TRIPURA. <b>Versus</b> THE STATE OF ASSAM . E	MRS S MALAKAR   MRS S MALAKAR	PP, ASSAM   PP, ASSAM
22	I.A.(CrI.)/763/2022 in CrI.A./19/2012 <b>WITH</b> CrI.A./19/2012	SMT. BAKULI MEDHI <b>Versus</b> THE STATE OF ASSAM,  SMT. BAKULI MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN   MR. D C BORAH MR.D BARMAN MS.B M LAHKAR MRS.S KALITA	PP, ASSAM   PP, ASSAM
23	CrI.Pet./985/2022	MONI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI U U KHAN	PP, ASSAM
24	CrI.Pet./1158/2022 FIXED	PHANINDRA MOHAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
25	I.A.(Civil)/3560/2022 in MACApp./4313/2019 <b>WITH</b> MACApp./4313/2019 (Filing Number) <b>WITH</b> I.A.(Civil)/1530/2019 <b>WITH</b> I.A.(Civil)/3559/2022 <b>WITH</b> I.A.(Civil)/3561/2022	M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI. BIDU TANTI AND 6 ORS.  M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIDU TANTI AND 6 ORS  M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI. BIDU TANTI AND 6 ORS.  M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI. BIDU TANTI AND 6 ORS.  M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI. BIDU TANTI AND 6 ORS.	MR. A J SAIKIA   MR. A AHMED MR. A J SAIKIA MR G S BORO  MR. A J SAIKIA	MR D MONDAL   MR D MONDAL (R1-R4)  MR D MONDAL  MR D MONDAL

**HEARING**

26	Crl.A./111/2010 WITH LCR 2 FILES	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KROUND MR J BORAH PP, ASSAM A A MIR I LAHIRI PP, ASSAM
27	Crl.A./38/2012 WITH LCR 5 FILES, FIXED	AMIR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
28	Crl.A./25/2013 WITH LCR (FOUR FILES).	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.J M SULAIMAN	PP, ASSAM
29	Crl.A./81/2013 WITH LCR 6 FILES, P.B.-1	TARIF ALI <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR A ISLAM MR.A T SARKAR MR.A HUSSAIN	PP, ASSAM
30	MACApp./249/2013 WITH LCR	ABDUL MOTIN <b>Versus</b> GIRISH BURA GOHAIN and 2 ORS.	MR.A KAKATI	MR. S K S THAKUR MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR.H N SARMA PP, ASSAM
31	Crl.A./19/2014 WITH LCR (TWO FILES)	DHRUBA TIWARI <b>Versus</b> STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
32	Crl.A./27/2014 WITH LCR 6 FILES	MD. FAZLUR RAHMAN <b>Versus</b> STATE OF ASSAM	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MS. J PAUL PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/361/2022 <b>in</b> Crl.A./27/2014	MD. FAZLUR RAHMAN <b>Versus</b> STATE OF ASSAM AND ANR	MS N SULTANA	MR. J PAUL PP, ASSAM
33	Crl.A./185/2019 WITH LCR 5 FILES	SRI AMIT CHETRI @ AMRIT CHETRI <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR H DAS MR. N G KUNDU MR G DEKA MS. U HAZARIKA MR. H RAJBANGSHI	MR. R HAZARIKA MR. C CHAKRAVARTY PP, ASSAM
<b><u>STAY MATTERS</u></b>				
34	Crl.Pet./549/2022 WITH LCR 2 FILES	BIDYUT TAYENG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P K BHUYAN	MR M CHETIA (R2) PP, ASSAM
35	Crl.Pet./662/2022	SADHANA SARAF @ SADHANA @ SADHNA DEORA AND 2 ORS. <b>Versus</b> DHIRAJ DEORA AND ANR.	MR. S K JAIN MRS B JAIN	MR M RAHMAN (r-1) MS A HUSSAIN (r-1) S AHMED (r-1) PP, ASSAM
36	Crl.Pet./672/2022	SAILEN BARUAH AND 2 ORS <b>Versus</b> UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
37	Crl.Pet./713/2022	CHAKRADHAR MEDHI <b>Versus</b> SIMA RANI DEKA	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA MR. M SHARMA	MR. S K SINGH MR B PUSHILAL
38	Crl.Pet./901/2022 WITH LCR 1 FILE	NAROLA AIER <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
39	Crl.Pet./926/2022 WITH LCR 2 FILES	KAMLESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	MR. U N CHATTRY (r-2) MR. O LASKAR (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./93/2016 WITH LCR	MRS RANJANA BEGUM and ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD	MR. S BISWAS MR.S SINGH	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
2	MACApp./782/2018 WITH LCR, FIXED	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
3	MACApp./779/2022 FIXED	RESHMA BEGUM @ RESHAMA BEGUM AND 3 ORS. <b>Versus</b> AZAD UDDIN AND ANR.	MR. M HOSSAIN MR. S ROY MR. M H LASKAR	
4	I.A.(Civil)/1724/2022 MAC.APP. 92/2018(D/O), FIXED in MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. S K GOSWAMI MR. R SARMA MR. A ACHARYA
<b>HEARING</b>				
5	MACApp./539/2018 WITH LCR, FIXED	MISS RUSHI @ RUCHI THAPA <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MR P DEKA (R2 & R3) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MS M GAZLOO (R1)
6	MACApp./571/2018 WITH LCR	SMT. DEBAJANI TALUKDAR and ANR. <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MR. U K DAS (R2, R3) MRS. B D SARMA MRS. P M DUTTA (R1)
7	MACApp./651/2018 WITH LCR	SMTI RITA BORKATAKI @ KATAKI <b>Versus</b> SRI JYOTI PRASAD BORKATAKI AND ANR	MR. S C BISWAS MR. N ISLAM MS. J GHOSH MS A PARVEEN	
8	MACApp./873/2018 WITH LCR	SRI PRAFULLA BHARALI <b>Versus</b> SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1)

**WITH**  
I.A.(Civil)/3494/2018  
in MACApp./873/2018

SRI PRAFULLA BHARALI  
**Versus**  
SMTI LANIMA DAS AND ANR

MR J I BARBHUIYA  
MS F BEGUM  
MR. R ALI  
MR. L MOHAN  
MRS. B CHAKRABORTY

9 **WITH**  
MACApp./428/2017

SRI SAPAN MANDAL  
**Versus**  
SRI PRAFULLA BHARALI and 2 ORS

MR. A ACHARYA  
MR. J I BORBHUIYA (R1)  
MS F BEGUM (R1)  
MR. A A AHMED (R1)  
MR. L MOHAN (R1)  
MR. A DUTTA (R3)  
MRS. P M DUTTA (R3)

**WITH**  
CO/4/2018  
in MACApp./428/2017

THE NATIONAL INSURANCE COMPANY  
LTD  
**Versus**  
SAPAN MANDAL AND 2 ORS

MR. A DUTTA  
MRS. P M DUTTA  
MR. A ACHARYA

**WITH**  
I.A.(Civil)/1353/2018  
in MACApp./428/2017

THE NATIONAL INSURANCE COMPANY  
LTD  
**Versus**  
SAPAN MANDAL AND 2 ORS

MR. A DUTTA  
MRS. P M DUTTA  
MR. A ACHARYA

**WITH**  
I.A.(Civil)/3877/2018  
in MACApp./428/2017

THE NATIONAL INSURANCE CO. LTD.  
**Versus**  
SRI SAPAN MANDAL AND 2 ORS

MR. A DUTTA  
MRS. P M DUTTA  
MR. A ACHARYA  
MS F BEGUM

10 MACApp./940/2018  
WITH LCR

MD MAHAMMAD ALI AND 3 ORS  
**Versus**  
MD NAZRUL ISLAM AND ANR

MR. P SUNDI  
MS D DEKA  
MR. A DUTTA (R2)

11 MACApp./126/2019  
WITH LCR

M/S NEW INDIA ASSURANCE CO. LTD  
**Versus**  
SMTI MAYNA RANI DAS and 2 ORS

MR. A TALUKDAR  
MS. L SHARMA  
MR. K K BHATTA  
MR. J JOHN  
MS. F N AHMED (R1)  
MR. M TALUKDAR  
MR. N UDDIN (R1)  
MR. M ISLAM (R1)  
MR. T PAUL

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
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17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022

23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th December 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3373/2022	RANJAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
<b><u>MOTION</u></b>				
2	Crl.Rev.P./546/2022 WITH LCR 2 FILES, FIXED	MUMINUL ISLAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
3	Crl.Rev.P./569/2022	ZAKIR HOSSEN <b>Versus</b> THE STATE OF ASSAM	MR H BEZBARUA B ALI SK K. KALITA	PP, ASSAM
4	Crl.Pet./878/2022 WITH LCR 2 FILES	RAJU DOWARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
5	Crl.Pet./1214/2022 FIXED	RAJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
6	AB/3631/2022	BIJAY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
7	AB/3632/2022	EAJUR ALI @ EJUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<b><u>ADMISSION</u></b>				
8	Crl.Pet./501/2021 WITH LCR 3 FILES, FIXED	PUJA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
<b>WITH</b>				
9	Crl.Pet./350/2020	BORNALI DUTTA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM

10	Crl.A./320/2022	BHUGESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. ANUPAM SARMA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/766/2022 <b>in</b> Crl.A./320/2022	BHUGESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. ANUPAM SARMA	PP, ASSAM
11	Crl.A./323/2022	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/772/2022 <b>in</b> Crl.A./323/2022	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
12	Crl.A./324/2022	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/775/2022 <b>in</b> Crl.A./324/2022	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
13	Crl.Pet./834/2022 FIXED	M/S GR TRADERS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./2911/2022 FIXED	USMAN GONI <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	PP, ASSAM
15	Bail Appln./3090/2022 FIXED	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
16	Bail Appln./3122/2022 FIXED	BIPLAB KALITA <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
17	Bail Appln./3199/2022 FIXED	MUHAMMED SHAFI TV @ MUHAMMED SHAFI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
18	Bail Appln./3210/2022 FIXED	RAJA DEY <b>Versus</b> THE STATE OF ASSAM	MR G PEGU MS. S DOLEY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
19	AB/4214/2021 FIXED	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
20	AB/1749/2022 FIXED	BALWAN BHAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
21	AB/2568/2022 FIXED	BASER ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. M R CHOUDHURY MS. N SULTANA	PP, ASSAM
22	AB/2573/2022 FIXED	SAHIDUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
23	AB/2594/2022 FIXED	SAHEBUL HOQUE @ JITUMONI @ SAHABUR HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

24	AB/2707/2022 FIXED	BHABESH NATH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
25	AB/2886/2022 FIXED	PALLAVI RABHA @ PALLABI RABHA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	A SAIKIA (FOR INFORMANT) MS S BORUAH (FOR INFORMANT) PP, ASSAM
26	AB/3024/2022 FIXED	SHRI AMITABH PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MS. B BHATTACHARJEE	PP, ASSAM
27	AB/3142/2022 FIXED	DIPON BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
28	AB/3265/2022 FIXED	HABIBUR RAHMAN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
29	AB/3378/2022 FIXED	RAIHANUR ISLAM @ RAIHENUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
30	AB/3389/2022 FIXED	HORUMANTI CHUTIA <b>Versus</b> THE STATE OF ASSAM	MS B BORA MS. N BORAH MS. S PHUKAN	PP, ASSAM
31	AB/3432/2022 FIXED	JUWEL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
32	AB/3456/2022 FIXED	RICKY RABHA <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH MS. P. KASHYAP	PP, ASSAM
33	AB/3479/2022 FIXED	DHANTI BARUAH @ MOINA <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
<b>ORDERS</b>				
34	CRL.A(J)/5/2021 WITH LCR 3 FILES, P.B.-1, FIXED	NAKUL BORO <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
35	CrI.Rev.P./281/2022 FIXED	ABDUR REZZAK BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
36	I.A.(CrI.)/363/2022 B/O <b>in</b> CrI.Rev.P./5118/2022 <b>WITH</b> CrI.Rev.P./5118/2022 (Filing Number) <b>WITH</b> I.A.(CrI.)/492/2022	MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR.  MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR (B)  MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J BARMAN  MR. J K GOSWAMI  MR. J BARMAN	PP, ASSAM  PP, ASSAM
37	CrI.Rev.P./535/2022 FIXED	ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
38	I.A.(CrI.)/779/2022 <b>in</b> CrI.Rev.P./9959/2022 <b>WITH</b> CrI.Rev.P./9959/2022 (Filing Number)	MOINUL HOQUE LASKAR <b>Versus</b> STATE OF ASSAM AND ANR.  MOINUL HOQUE LASKAR <b>Versus</b> STATE OF ASSAM AND ANR. (B)	MR. JUNM LASKAR MS. J GHOSH  MR. JUNM LASKAR	PP, ASSAM
39	CrI.Pet./927/2022 WITH LCR 1 FILE, FIXED	RATUL DEV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. S TAMANG	MR. P TELI (R2) PP, ASSAM

40	Crl.Pet./1160/2022 FIXED	ROMEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	PP, ASSAM
<b>HEARING</b>				
41	Crl.Rev.P./19/2022 WITH LCR 1 FILE, B/O	RATNA RANI SUKLABAIDYA DEVNATH <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
<b>STAY MATTERS</b>				
42	Crl.Rev.P./230/2017 WITH LCR 4 FILES	MD. MAJNUR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP(IO)/39/2018	HAWA KHATUN <b>Versus</b> JAHAR UDDIN AND 8 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE	MR. I H LASKAR (R3 TO 5) MR F U BARBHUIYA (R1 AND 2) MR J H LASKAR (R3 TO 5) MR. S H ZAMAN (R1 AND 2) MR. M S ALAM (R3 TO 5) MS S DAS (R1 AND 2)
2	MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. B CHAKRAVARTY (R1) MR. K K BHATTA (R5) MR. U DAS (R3, R4) MR. N BORO (R1) MS JONA TALUKDAR (R5) MR A RAHMAN (R3, R4) MS THUYEKHRULU (R3, R4)
	<b>WITH</b> I.A.(Civil)/1489/2018 <b>in</b> MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	
3	CRP/66/2022 WITH LCR	MD. ATOWAR RAHMAN AND ANR <b>Versus</b> BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
4	MFA/111/2022	BHARTIA INFRA PROJECTS LTD. <b>Versus</b> MAMI KURMI	MR. S DAS MR K DAS	
	<b>WITH</b> I.A.(Civil)/3601/2022 <b>in</b> MFA/111/2022	BHARTIA INFRA PROJECTS LTD. <b>Versus</b> MAMI KURMI	MR. S DAS MR K DAS	
5	MACApp./774/2022	SHRI SATISH KALITA <b>Versus</b> SMT MANIMA CHOUDHURY AND ANR	MR. H ROHMAN	

**FOR HEARING U/O XLI RULE II C.P.C.**



6	RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> I.A.(Civil)/1630/2022 <b>in</b> RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
7	RSA/146/2022	SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI	MR A ISLAM MR M RANA	
	<b>WITH</b> I.A.(Civil)/2922/2022 <b>in</b> RSA/146/2022	SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI	MR A ISLAM MR M RANA	
8	RSA/169/2022	NANI BALA DEKA <b>Versus</b> MOHAN CH KALITA	MR C GOSWAMI	
	<b>WITH</b> I.A.(Civil)/3414/2022 <b>in</b> RSA/169/2022	NANI BALA DEKA <b>Versus</b> MOHAN CH KALITA	MR C GOSWAMI	
<b>ORDERS</b>				
9	MACApp./178/2016 WITH LCR	SONA MIA <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD and 2 ORS	MS. A BHANU MR. S P DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
10	MACApp./181/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DAIJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH MS U DAS
	<b>WITH</b> I.A.(Civil)/1036/2018 <b>in</b> MACApp./181/2016	SMTI. DAISY GOSWAMI <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY
11	I.A./1518/2016 <b>in</b> MACApp./261157/2015	SMT. RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
	<b>WITH</b> MACApp./261157/2015 (Filing Number)	SMTI RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO LTD and 2 ORS		
12	I.A.(Civil)/2233/2016 <b>in</b> MACApp./283484/2016	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI MANOMATI KALITA and 6 ORS,	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. K M HASSAN
	<b>WITH</b> MACApp./283484/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI MANOMATI KALITA and 6 ORS		
13	MACApp./262/2018 WITH LCR	HIRAKJYOTI BORA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR S S SHARMA MS. L SHARMA MR. S SAHU MR. M K ALI MR. B J MUKHERJEE
14	MACApp./272/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> PARESH KALITA AND 2 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. P C DEY(R1) MR. I HAQUE(R1)
15	MACApp./337/2018 WITH LCR	NAZMA BEGUM and 4 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD and ANR	MR.M TALUKDAR MS.I SARMA	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA MR. B J MUKHERJEE (R1)

16	MACApp./348/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/1532/2018 <b>in</b> MACApp./348/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI BIKRAM KALINDI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1-R5) MR. N J KHATANIAR (R6) MR. A SHAKIL (R1-R5)
17	MACApp./349/2018 WITH LCR  <b>WITH</b> CO/24/2021 <b>in</b> MACApp./349/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI BIKRAM KALINDI AND 5 ORS CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI ANIMA DAS AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. A TALUKDAR MS. R DEVI	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE
18	MACApp./353/2018 WITH LCR	ANIMA DAS AND 2 ORS. <b>Versus</b> CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD. B KAMAL LIMBU <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR. A BARUAH MR. M TALUKDAR MS.M BARMAN MR.M ISLAM MR T PAUL	
19	MACApp./355/2018 WITH LCR	DHANIRAM BHARALI <b>Versus</b> RITA RANI DAS BHARALI AND ANR	MR. A R AGARWALA	MR. K K BHATRA (R2) MR. R K BHATRA (R2) MS RIMPI DUTTA (R2) MR. D BHUYAN (R2) MR. A LAHKAR (R2)
20	MACApp./870/2018 WITH LCR	SRI BAHITY BORAH <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR B SHARMA MR S SHARMA	
21	I.A.(Civil)/2786/2018 <b>in</b> MACApp./708/2018  <b>WITH</b> MACApp./708/2018	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MS. S G MOMIN MR. M PANDIT	MR. R GOSWAMI (R-1) MS. P BORTHAKUR (R-1)
22	I.A.(Civil)/4280/2018 <b>in</b> MACApp./13836/2018  <b>WITH</b> MACApp./13836/2018 (Filing Number)	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS  HOJIM ALI <b>Versus</b> THE REGIONAL MANAGER AND 3 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
23	I.A.(Civil)/4357/2018 <b>in</b> MACApp./15175/2018  <b>WITH</b> MACApp./15175/2018 (Filing Number)	HOJIM ALI <b>Versus</b> THE REGIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LIMITED AND 3 ORS THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL (R1-R5) MR. A A HUSSAIN (R1-R5)
24	MACApp./177/2019 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI. JASBIR KAUR AND 2 ORS.	MR. K K BHATTA MR J JOHN	A G CHOUDHURY
25	I.A.(Civil)/626/2019 <b>in</b> MACApp./1481/2019	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI

	<b>WITH</b> MACApp./1481/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS		
26	I.A.(Civil)/2468/2019 <b>in</b> MFA/6957/2019	AKBAR ALI <b>Versus</b> MD. SIRAJ ALI	MR H BHUYAN MS J H CHOUDHURY MR. M R Z CHOUDHURY MR B KALITA	
	<b>WITH</b> MFA/6957/2019 (Filing Number)	AKBAR ALI <b>Versus</b> MD. SIRAJ ALI		
27	I.A.(Civil)/2620/2019 <b>in</b> MFA/9469/2019	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> AMZAD ALI AND ANR	MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	
	<b>WITH</b> MFA/9469/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> AMZAD ALI AND ANR		
28	I.A.(Civil)/3868/2019 WITH LCR <b>in</b> MACApp./968/2018	SMTI POMI SAIKIA PATOR AND 4 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MS. S K NARGIS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN
	<b>WITH</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS S CHOUDHURY
	<b>WITH</b> I.A.(Civil)/4002/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4003/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4101/2019 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MS. S K NARGIS
29	CRP(IO)/23/2021	AMIR HAMZA AND 6 ORS <b>Versus</b> GULBAHAR BEWA AND ANR	MR. B J MUKHERJEE MS R SAHA	
30	MACApp./157/2021 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI RAJASHREE NEOG AND 3 ORS	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	MR G ALAM (R1-R3) MR. H ROHMAN (R1-R3)
	<b>WITH</b> I.A.(Civil)/1224/2021 <b>in</b> MACApp./157/2021	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. RAJASHREE NEOG AND 3 ORS.	MD. A AHMED	MR G ALAM (R1-R3) MR. H ROHMAN (R1-R3)
31	MFA/99/2022 WITH LCR	MUNNI HALOI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
32	MFA/101/2022 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD. <b>Versus</b> RANJU DEVI AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. A BHATTACHARYYA (R1, R2) MR. S SINGH (R1, R2)
	<b>WITH</b> I.A.(Civil)/3241/2022 <b>in</b> MFA/101/2022	NATIONAL INSURANCE CO LTD. <b>Versus</b> RANJU DEVI AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	

33	CRP(IO)/177/2022	SHAHAD AHMED CHOUDHURY AND 3 ORS <b>Versus</b> SAFIQUE AHMED CHOUDHURY AND 42 ORS	DR. B AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN
34	I.A.(Civil)/243/2022 in MACApp./12311/2021  <b>WITH</b> MACApp./12311/2021 (Filing Number)	KARTIK SHILL <b>Versus</b> BASANTI SAHU AND 2 ORS.  KARTIK SHILL <b>Versus</b> BASANTI SAHU AND 2 ORS. A	A N HUSSAIN MS F BEGUM  A N HUSSAIN	MR. A J SAIKIA (r-3) MR. P BORAH MR G S BORO (r-3)
35	CRP(IO)/258/2022	KAMALINI PAUL AND 2 ORS <b>Versus</b> RAJKUMAR AGARWALLA AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
36	I.A.(Civil)/1591/2022 in RSA/10786/2018  <b>WITH</b> RSA/10786/2018 (Filing Number)  <b>WITH</b> I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SALEHA KHATUN AND 4 ORS  MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SIKHA KHATUN AND 5 ORS  MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA  MR. A K SHARMA  MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
37	I.A.(Civil)/2073/2022 in MACApp./8158/2022  <b>WITH</b> MACApp./8158/2022 (Filing Number)	JAHANARA BEGUM AND 3 ORS <b>Versus</b> struck off  JAHANARA BEGUM AND 3 ORS <b>Versus</b> SRI. ANIL KUMAR AND 2 ORS (H)	MR G JALAN MR. N KALITA  MR G JALAN	MR. A DUTTA
38	I.A.(Civil)/2178/2022 IN MAC.APP. 15/2016(D/O) in MACApp./15/2016	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MRS URASI PAYENG AND ANR.	MS. M SAIKIA	
39	I.A.(Civil)/2362/2022 in CRP(IO)/244/2019 (D/O) in CRP(IO)/244/2019  <b>WITH</b>	BHRAMAR KUMAR MAHANTA <b>Versus</b> SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. U C RABHA MR. S M SARMA
40	Review.Pet./7815/2021 (Filing Number)  <b>WITH</b> I.A.(Civil)/1706/2021  <b>WITH</b> I.A.(Civil)/2363/2022	SHRI P.K CHOWDHARY, IAS AND 2 ORS. <b>Versus</b> SRI PRASANTA KUMAR BARUAH AND ANR. A  P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. <b>Versus</b> PRASANTA KUMAR BARUAH AND ANR.  BHRAMAR KUMAR MAHANTA <b>Versus</b> SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. U C RABHA  MR. U C RABHA MR S MATAK  MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. A BISWAS MR R KALITA MS S AHOM
41	I.A.(Civil)/2563/2022 in MACApp./17333/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA BEZBARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA	

	<b>WITH</b> MACApp./17333/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA BEZBARUAH AND 3 ORS		
42	I.A.(Civil)/3426/2022 <b>in</b> MFA/13091/2022	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PRANAB BORA AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> MFA/13091/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PRANAB BORA AND ANR. A	MR. S DUTTA	
	<b>WITH</b> I.A.(Civil)/13095/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PRANAB BORA AND ANR. A	MR. S DUTTA	
<b>HEARING</b>				
43	RSA/15/2018 WITH LCR, B/O	JATINDRA BISWAS <b>Versus</b> SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM
<b>STAY MATTERS</b>				
44	CRP/76/2021	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> NONI GOPAL SARKAR AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. S C BISWAS (r-1,2)
45	CRP(IO)/263/2022 FIXED	SMTI KAJAL LATA PAUL AND 2 ORS <b>Versus</b> PARITOSH SAHA	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	
46	CRP(IO)/264/2022 FIXED	BINITA DAS AND 4 ORS <b>Versus</b> HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022

21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022